

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.07 Decision

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Jul/202122/4 dated 15.07.2021 (actually held on 19.07.2021 and 26.07.2021) (Online Meeting) for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
1	Shri Shaish Kumar, Technical – 1	Consultant
2	Shri D.N. Mathur, Technical – 2	Consultant
In attendance		
1	Shri Ajay Kumar, Deputy Director	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the minutes of earlier meeting No. NC/3/MEET/Jun/202122/2 dated 02.07.2021.

ONLINE CASES

Meeting Agenda of Norms Committee - 3 Pharma / Organic Items

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 1/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00062514AM21
RA File Number:	03AA04016798AM21
License Number:	0311000935
Date of Authorisation Issued:	14-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388000180
Name:	BENZO CHEM INDUSTRIES PRIVATE LIMITED
Address:	26/28-A, CAWASJI PATEL STREET,,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7500000
CIF FCC:	101351
FOB Value:	20000000
FOB FCC:	276625

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) **Complete technical details as per Annexure of Appendix 4E.**

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 2/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00062946AM21
RA File Number:	09AA04003882AM21
License Number:	0911000198
Date of Authorisation Issued:	15-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69, HYDERABAD, 500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9967800
CIF FCC:	134700
FOB Value:	46091250
FOB FCC:	637500
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 3/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00063056AM21
RA File Number:	03AA04017669AM21
License Number:	0311000882
Date of Authorisation Issued:	15-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING, MUMBAI, 400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	51417084
CIF FCC:	690625
FOB Value:	108854604
FOB FCC:	1496283

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836099 dated 05.05.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	Tablets(GLIPIZIDE EXTENDED RELEASE TABLETS 10 MG. Each tablet contains (i) Glipizide USP- 10 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 153.15 Kgs (ii) 454.87 Kgs (iii) 2727.67 Kgs (iv) 1531.54 Kgs.)	1 Number
2	Tablets(GLIPIZIDE EXTENDED RELEASE TABLETS 5 MG. Each tablet contains (i) Glipizide USP- 5 mg (ii) Eastman (TM Cellulose Acetate (CA398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 61.36 Kgs (ii) 250.37 Kgs (iii) 1092.90 Kgs (iv) 613.65 Kgs.)	1 Number
3	Tablets(GLIPIZIDE EXTENDED RELEASE TABLETS 2.5 MG. Each tablet contains (i) Glipizide USP- 2.5 mg (ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Netcontent (i) 11.16 Kgs (ii) 91.07 Kgs (iii) 397.55 Kgs (iv) 223.22 Kgs.)	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 4/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00063146AM21
RA File Number:	03AA04018683AM21
License Number:	0311000988
Date of Authorisation Issued:	15-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AABCZ4046P
Name:	ZENTIVA PRIVATE LIMITED
Address:	PLOT NO. 3501 TO 3515, 6301 TO 6313 & 16 METER ROAD/C,,ANKLESHWAR,393002.
PIN:	393002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3466861
CIF FCC:	37765
FOB Value:	5773050
FOB FCC:	65158

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
IBUFLAM BULK COATED TABLETS 600MG (Net Wt. Ibuprofen EP 3300.00 KGS)	55,00,000 Numbers	1	Ibuprofen EP	3366.00 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 5/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00063660AM21
RA File Number:	03AA04018890AM21
License Number:	0311001030
Date of Authorisation Issued:	16-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	301390826
CIF FCC:	4072849
FOB Value:	354576000
FOB FCC:	4904232
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 6/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00063661AM21
RA File Number:	039504000547AM21
License Number:	0311000658
Date of Authorisation Issued:	16-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399005374
Name:	ZIM LABORATORIES LIMITED
Address:	Sadoday Gyan Ground Floor,NAGPUR,440013.
PIN:	440013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	43225751
CIF FCC:	582165
FOB Value:	118619250
FOB FCC:	1635000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Nicardipine HydrochlorideSR Pellets 50 mg	15000 kg	1	Nicardipine HCL JP /USP	3294.00 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 7/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00064637AM21
RA File Number:	05AA04023689AM21
License Number:	0511000821
Date of Authorisation Issued:	18-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0513075763
Name:	MAXMED LIFE SCIENCES PRIVATE LIMITED
Address:	B-10 BASEMENT SHANKAR GARDEN,,NEW DELHI,110018.
PIN:	110018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	17495750
CIF FCC:	236429
FOB Value:	25644375
FOB FCC:	354693
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) COA of import item from foreign supplier. (iii) Justification for wastage applied.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 8/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00064961AM21
RA File Number:	09AA04003658AM21
License Number:	0911000194
Date of Authorisation Issued:	18-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0995005397
Name:	STYRAX PHARMA PRIVATE LIMITED
Address:	PLOT NO.27B, J.N Pharmacy,, Visakhapatnam, 531021.
PIN:	531021
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	268757400
CIF FCC:	3631856
FOB Value:	315000000
FOB FCC:	4356846

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
5-(4-AMINO-2- OXO- PYRIMIDINYL)-OXATHIOLANE- 2- CARBOXYLIC ACID- ISOPROPYL- METHYL (CYCLOHEXYL ESTER)(5-(4-AMINO-2-OXO- PYRIMIDINYL)-OXATHIOLANE- 2- CARBOXYLIC ACID- ISOPROPYL- METHYL (CYCLOHEXYL ESTER))	100000 kg	1	GLYOXALIC ACID 50 PERCENT	74300 kg
		2	2, 5 DIHYDROXY 1, 4 DIATHINE	32500 kg
		3	DI METHYL FORMAMIDE	26000 kg
		4	CYTOSINE	42800 kg
		5	HEXA METHYL DISILAZANE	50900 kg
		6	METHYLENE DICHLORIDE	2,63,000 kg
		7	L-MENTHOL	73600 kg
		8	TRI ETHYL AMINE	3400 kg
		9	TRIPHOSGINE	40000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 9/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00065360AM21
RA File Number:	03AA04018931AM21
License Number:	0311001068
Date of Authorisation Issued:	19-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	3109003121
Name:	VADIVARHE SPECIALITY CHEMICALS LIMITED
Address:	GAT NO 204 VADIVARHE ,,NASHIK,422403.
PIN:	422403
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3774000
CIF FCC:	51000
FOB Value:	8242200
FOB FCC:	114000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:10/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00065362AM21
RA File Number:	03AA04019302AM21
License Number:	0311001066
Date of Authorisation Issued:	19-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388090324
Name:	MANGALAM DRUGS AND ORGANICS LIMITED
Address:	3RD FLOOR, RUPAM BUILDING, 239,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5319120
CIF FCC:	71880
FOB Value:	6000900
FOB FCC:	83000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
HYDROXY CHLOROQUINE SULFATE	2000 kg	1	ETHOXY METHYLENE MALONIC ACID ESTER	2293 kg
		2	HYDROXY NOVALDIAMINE	1180 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:11/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00065740AM21
RA File Number:	092404000475AM21
License Number:	0911000201
Date of Authorisation Issued:	19-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0903004500
Name:	VANDANA LIFE SCIENCES PRIVATE LIMITED
Address:	PLOT No. 290 SRIVALLI'S CORPORATE ROAD NO 6, HYDERABAD, 500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	48817815
CIF FCC:	649605
FOB Value:	59999101
FOB FCC:	816870

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
LAMIVUDINE (SVM) I [4-Amino-{(2R, 5S)[2-(Hydroxymethyl)-1, 3-Oxathiolan-5-yl] Pyrimidin-2(1H)-one salicylate	15000 kg	1	GLYOXALIC ACID 50 PERCENT	12765 kg
		2	L(-)MENTHOL	11040 kg
		3	2, 5 DIHYDROXY 1, 4 DITHIANE (DIOL)	5700 kg
		4	CYTOSINE	7170 kg
		5	HEXA METHYL DISILAZANE (HMDS)	8850 kg
		6	METHYLENE DICHLORIDE	45,000 kg
		7	TRIPHOSGINE	6975 kg
		8	SODIUM BOROHYDRIDE	3300 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:12/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00066325AM21
RA File Number:	03AA04019523AM21
License Number:	0311001089
Date of Authorisation Issued:	20-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	100190061
CIF FCC:	1353919
FOB Value:	115680000
FOB FCC:	1600000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Norfloxacin(Norflo)	50000 kg	1	2,4 Dichloro- 5-Fluoro Acetophenone(DCFA)	43850 kg
		2	Dimethyl Carbonate	39450 kg
		3	Dimethyl Formamide	19250 kg
		4	Mono Ethyl Amine (70%)	21950 kg
		5	Piperazine Anhydrous	26000 kg
		6	Methanol	7500 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:13/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00066401AM21
RA File Number:	03AA04019588AM21
License Number:	0311001100
Date of Authorisation Issued:	20-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0389001449
Name:	AVIK PHARMACEUTICAL LIMITED
Address:	194, ARVIND CHAMBER, GAURI STUDIO, MUMBAI, 400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19130850
CIF FCC:	258525
FOB Value:	22957020
FOB FCC:	317524
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:14/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00066410AM21
RA File Number:	34AA04002140AM21
License Number:	3411000125
Date of Authorisation Issued:	20-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3401001213
Name:	SHIVA PHARMACHEM LIMITED
Address:	9TH FLOOR ABS TOWERS,VADODARA,390007.
PIN:	390007
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	68864400
CIF FCC:	930600
FOB Value:	180750000
FOB FCC:	2500000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:15/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00066631AM21
RA File Number:	03AA04019289AM21
License Number:	0311001091
Date of Authorisation Issued:	20-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391172867
Name:	MACLEODS PHARMACEUTICALS LIMITED
Address:	304, ATLANTA ARCADE,, MUMBAI, 400059.
PIN:	400059
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	304013798
CIF FCC:	4108294
FOB Value:	699502500
FOB FCC:	9675000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:16/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00066650AM21
RA File Number:	18AA04000101AM21
License Number:	1811000002
Date of Authorisation Issued:	20-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Jammu
IEC:	3011015139
Name:	PHAROSE REMEDIES LIMITED
Address:	EF-378, LALA MUNSHI RAM COMPOUND,,JALANDHAR,144001.
PIN:	144001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7227216
CIF FCC:	97665
FOB Value:	207200000
FOB FCC:	2865836
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:17/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00066275AM21
RA File Number:	09AA04003940AM21
License Number:	0911000214
Date of Authorisation Issued:	20-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	2588000011
Name:	AUROBINDO PHARMA LIMITED
Address:	PLOT NO.2, MAITRIVIHAR, HYDERABAD, 500038.
PIN:	500038
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15058260
CIF FCC:	203490
FOB Value:	49164000
FOB FCC:	680000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
CLAVAMOX Drops 62.5 mg/ml -15ml Bottle (Each ml contains Amoxycillin Trihydrate equivalent to Amoxycillin 50mg and Clavulanate Potassium equivalent to Clavulanic Acid 12.5mg) (The relevant bulk Drug in the export item is Amoxycillin Trihydrate 990 Kgs and Clavulanate Potassium Diluted with Syloid (Silicon Dioxide)(1:1) 247.50 Kgs)(The relevant bulk Drug in the export item is Amoxycillin Trihydrate 990 Kgs and Clavulanate Potassium Diluted with Syloid (Silicon Dioxide)(1:1) 247.50 Kgs)	1320000 Numbers	1	Amoxycillin Trihydrate	1158.85 kg
		2	Clavulanate Potassium Diluted with Syloid (Silicon Dioxide) (1:1)	601.47 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:18/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067216AM21
RA File Number:	03AA04019593AM21
License Number:	0311001137
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	3191002120
Name:	DELTA FINOCHEM PRIVATE LIMITED
Address:	Plot No. 121, MIDC Satpur, NASIK MAHARASHTRA, 422007.
PIN:	422007
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13933608
CIF FCC:	188292
FOB Value:	18564000
FOB FCC:	256763

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
THIOANISOLE	20400 kg	1	THIOPHENOL	20094 kg
		2	CAUSTIC SODA	4080 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:19/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067217AM21
RA File Number:	03AA04019654AM21
License Number:	0311001138
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4525382
CIF FCC:	61153
FOB Value:	5323860
FOB FCC:	73635
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:20/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067218AM21
RA File Number:	03AA04019641AM21
License Number:	0311001140
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7548000
CIF FCC:	102000
FOB Value:	8784450
FOB FCC:	121500

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:21/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067266AM21
RA File Number:	31AA04005358AM21
License Number:	3111000104
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10203800
CIF FCC:	137889
FOB Value:	15000000
FOB FCC:	207468

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) **Percentage yield for Ammonia Anhydrous seems to be low as such justification for the same.**

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:22/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067270AM21
RA File Number:	31AA04005389AM21
License Number:	3111000105
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	39493800
CIF FCC:	533700
FOB Value:	82422000
FOB FCC:	1140000
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:23/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067209AM21
RA File Number:	03AA04019643AM21
License Number:	0311001122
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4303416
CIF FCC:	58154
FOB Value:	4946621
FOB FCC:	68418
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:24/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067337AM21
RA File Number:	09AA04003910AM21
License Number:	0911000229
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906010942
Name:	SMILAX LABORATORIES LIMITED
Address:	PLOT NO.12/A, IDA, PHASE-III,,R R DIST HYDERABAD,500055.
PIN:	500055
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	39538200
CIF FCC:	534300
FOB Value:	87844500
FOB FCC:	1215000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:25/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067214AM21
RA File Number:	03AA04019645AM21
License Number:	0311001129
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1518337
CIF FCC:	20518
FOB Value:	1786279
FOB FCC:	24706
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:26/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067524AM21
RA File Number:	07AA04007364AM21
License Number:	0711000345
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	81839930
CIF FCC:	1105945
FOB Value:	95951788
FOB FCC:	1327134
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:27/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00067215AM21
RA File Number:	03AA04019655AM21
License Number:	0311001134
Date of Authorisation Issued:	21-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2381117
CIF FCC:	32177
FOB Value:	2793742
FOB FCC:	38640
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:28/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00068433AM21
RA File Number:	09AA04003949AM21
License Number:	0911000236
Date of Authorisation Issued:	22-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0997003006
Name:	HETERO LABS LIMITED
Address:	HETERO CORPORATE, NO. 7-2-A2,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	348870480
CIF FCC:	4714465
FOB Value:	418644576
FOB FCC:	5790381

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
(4R, 12aS) 7Methoxy4Methyl-6, 8 dioxo-3,4,6,8,12,12a hexahydro 2H pyrido [1,2,4,5]pyrazino[2, 1b] [1,3]oxazine9carboxylic acid	1320000 Numbers	1	1-(2,2-DIMETHOXYETHYL)-5-METHOXY-6-METHOXYCARBONYL)-4-OXO-1H-PYRIDINE-3-CARBOXYLIC ACID	24,900 kg
		2	ACETONITRILE	37,350 kg
		3	ACETIC ACID	7500 kg
		4	(3R)-3-AMINO BUTANOL	7050 kg
		5	METHYLENE CHLORIDE	37,350 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:29/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00068608AM21
RA File Number:	03AA04017056AM21
License Number:	0311000813
Date of Authorisation Issued:	22-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	3191002120
Name:	DELTA FINOCHEM PRIVATE LIMITED
Address:	Plot No. 121, MIDC Satpur, NASIK MAHARASHTRA, 422007.
PIN:	422007
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	16355000
CIF FCC:	219677
FOB Value:	35000000
FOB FCC:	481099
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Molecular weight of reactants. (ii) Stoichiometric Balance on molar basis. (iii) Recovery of solvent IPA. (iv) Justification for low yield.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:30/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00068617AM21
RA File Number:	03AA04020063AM21
License Number:	0311001190
Date of Authorisation Issued:	22-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15926132
CIF FCC:	215218
FOB Value:	18320820
FOB FCC:	253400
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:31/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00068219AM21
RA File Number:	03AA04020020AM21
License Number:	0311001191
Date of Authorisation Issued:	22-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11895142
CIF FCC:	160745
FOB Value:	13698536
FOB FCC:	189468
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:32/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070008AM21
RA File Number:	09AA04004062AM21
License Number:	0911000245
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	2588000011
Name:	AUROBINDO PHARMA LIMITED
Address:	PLOT NO.2, MAITRIVIHAR, HYDERABAD, 500038.
PIN:	500038
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	64884680
CIF FCC:	876820
FOB Value:	95725200
FOB FCC:	1324000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Penicillin V Potassium 500mg Tablets (Each Tablet contains, Penicillin V Potassium, equivalent to Penicillin V 500mg) [The relevant Bulk Drug content in the total Export Product is : 19000 Kgs of Penicillin V Potassium]	38000000 Numbers	1	Penicillin V Potassium (Phenoxymethyl Penicillin)	21128 kg
2	Penicillin V Potassium 250mg Tablets (Each Tablet contains, Penicillin V Potassium, equivalent to Penicillin V 250mg) [The relevant Bulk Drug content in the total Export Product is : 2875 Kgs of Penicillin V Potassium]	11500000 Numbers	1	Penicillin V Potassium (Phenoxymethyl Penicillin)	3197 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:33/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070344AM21
RA File Number:	34AA04002285AM21
License Number:	3411000156
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3403000061
Name:	AMI LIFE SCIENCES PRIVATE LIMITED
Address:	2ND FLOOR, PRESTIGE PLAZA, 40 URMI SOCIETY,,VADODARA,390020.
PIN:	390020
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3929400
CIF FCC:	53100
FOB Value:	39042000
FOB FCC:	540000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:34/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070372AM21
RA File Number:	34AA04002286AM21
License Number:	3411000157
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3403000061
Name:	AMI LIFE SCIENCES PRIVATE LIMITED
Address:	2ND FLOOR, PRESTIGE PLAZA, 40 URMI SOCIETY,,VADODARA,390020.
PIN:	390020
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3929400
CIF FCC:	53100
FOB Value:	39042000
FOB FCC:	540000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:35/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00069613AM21
RA File Number:	03AA04019628AM21
License Number:	0311001126
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391130544
Name:	NEOGEN CHEMICALS LIMITED
Address:	100210THFLOORDEVCORPORABLDG,EASTERNEXPRESSHIGHWAYKHOPATTHANE WEST,400601.
PIN:	400601
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	35185520
CIF FCC:	475480
FOB Value:	41138500
FOB FCC:	568997

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
1,4 DIBROMOBUTANE	100000 kg	1	TETRAHYDROFURAN	41200 kg
		2	LIQUID BROMINE	91200 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:36/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00069628AM21
RA File Number:	03AA04020216AM21
License Number:	0311001225
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	68220378
CIF FCC:	921897
FOB Value:	78702165
FOB FCC:	1088550
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:37/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00069630AM21
RA File Number:	03AA04016707AM21
License Number:	0311000950
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0389021601
Name:	ANUH PHARMA LIMITED
Address:	3-A, SHIV SAGAR ESTATE, NORTH WING,,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	31144296
CIF FCC:	420868
FOB Value:	35911109
FOB FCC:	496695
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:38/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00069969AM21
RA File Number:	09AA04003662AM21
License Number:	0911000232
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AAFCB9406R
Name:	STYRAX LIFE SCIENCES PRIVATE LIMITED
Address:	H NO 31-15-8 PLAT NO 302,KURMANAPALEM VILLAGE VADLAPUDI,530043.
PIN:	530043
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	134228700
CIF FCC:	1813901
FOB Value:	157500000
FOB FCC:	2178423

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
5-(4-AMINO-2- OXO- PYRIMIDINYL)-OXATHIOLANE- 2- CARBOXYLIC ACID-ISOPROPYL- METHYL (CYCLOHEXYL ESTER)(5-(4-AMINO-2-OXO-PYRIMIDINYL)- OXATHIOLANE- 2- CARBOXYLIC ACID- ISOPROPYL- METHYL (CYCLOHEXYL ESTER))	50000 kg	1	GLYOXALIC ACID 50 PERCENT	37150 kg
		2	2, 5 DIHYDROXY 1, 4 DIATHINE	16250 kg
		3	DI METHYL FORMAMIDE	13000 kg
		4	CYTOSINE	21400 kg
		5	HEXA METHYL DISILAZANE	25450 kg
		6	METHYLENE DICHLORIDE	1,31,500 kg
		7	L-MENTHOL	36800 kg
		8	TRI ETHYL AMINE	1700 kg
		9	TRIPHOSGINE	20000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:39/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00069997AM21
RA File Number:	03AA04020428AM21
License Number:	0311001245
Date of Authorisation Issued:	25-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305008285
Name:	FINE ORGANIC INDUSTRIES LIMITED
Address:	FINE HOUSE ANANDJI STREET OFF,MUMBAI,400077.
PIN:	400077
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2779738
CIF FCC:	37564
FOB Value:	45585155
FOB FCC:	630500

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
FATTY ACID ESTER (LAURIC FATTY ACID ESTER)	13000 kg	1	POLYGLYCEROL-3	12519 kg
		2	LAURIC ACID	702 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:40/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070678AM21
RA File Number:	30AA04003161AM21
License Number:	3011000165
Date of Authorisation Issued:	27-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2209003679
Name:	MEDICEF PHARMA
Address:	PLOT NO 28,29 & 48 EPIP PHASE 1,DISTT SOLAN HP,174103.
PIN:	174103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3915553
CIF FCC:	52593
FOB Value:	12580000
FOB FCC:	172920

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
GENCLAV 500.MG/62.50MG Amoxicillin / Clavulanic Acid 8/1 Powder for Oral Suspension BP(Each Sachet contains Amoxicillin Trihydrate BP eq. to Amoxicillin 500 mg Diluted Potassium Clavulanate BP Eq. to Clavulanic Acid 62.50 mg)	2000000 Numbers	1	Amoxicillin Trihydrate(USP)	1159.08 kg
		2	PotassiumClavulanate Diluted (BP) (1:1)	300.80 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:41/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070682AM21
RA File Number:	30AA04002937AM21
License Number:	3011000150
Date of Authorisation Issued:	27-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2209003679
Name:	MEDICEF PHARMA
Address:	PLOT NO 28,29 & 48 EPIP PHASE 1,DISTT SOLAN HP,174103.
PIN:	174103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	39155592
CIF FCC:	525931
FOB Value:	65000000
FOB FCC:	893470

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
GENCLAV 1000.MG/125MG Amoxicillin / Clavulanic Acid 8/1 Powder for Oral Suspension BP(Each Sachet contains Amoxicillin Trihydrate BP eq. to Amoxicillin 1000 mg Diluted Potassium Clavulanate BP Eq. to Clavulanic Acid 125 mg)	10000000 Numbers	1	Amoxicillin Trihydrate (USP)	11590.80 kg
		2	Potassium Clavulanate Diluted (BP) (1:1)	3008.00 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:42/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070693AM21
RA File Number:	30AA04002893AM21
License Number:	3011000164
Date of Authorisation Issued:	27-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2209003679
Name:	MEDICEF PHARMA
Address:	PLOT NO 28,29 & 48 EPIP PHASE 1,DISTT SOLAN HP,174103.
PIN:	174103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	978888
CIF FCC:	13148
FOB Value:	5530000
FOB FCC:	76013

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
GENCLAV 250.MG/31.25MG Amoxicillin / Clavulanic Acid 8/1 Powder for Oral Suspension BP(Each Sachet contains Amoxicillin Trihydrate BP eq. to Amoxicillin 250 mg Diluted Potassium Clavulanate BP Eq. to Clavulanic Acid 31.25 mg)	1000000 Numbers	1	Amoxicillin Trihydrate (USP)	289.77 kg
		2	Potassium Clavulanate Diluted (BP) (1:1)	75.20 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:43/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070745AM21
RA File Number:	03AA04020126AM21
License Number:	0311001263
Date of Authorisation Issued:	27-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391172867
Name:	MACLEODS PHARMACEUTICALS LIMITED
Address:	304, ATLANTA ARCADE,, MUMBAI, 400059.
PIN:	400059
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	270318765
CIF FCC:	3652956
FOB Value:	620334000
FOB FCC:	8580000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:44/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00070879AM21
RA File Number:	03AA04013820AM21
License Number:	0311000793
Date of Authorisation Issued:	27-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0392000814
Name:	STERLING AUXILIARIES PRIVATE LIMITED
Address:	Block No.210,Marol Bhavan,Marol Co-,MUMBAI,400059.
PIN:	400059
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	18017303
CIF FCC:	241195
FOB Value:	20774340
FOB FCC:	284580

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
STERO DEA 90 (DIETHANOLAMINE) (containing 90% DEA)	279000 kg	1	DIETHANOLAMINE DEA	251100 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:45/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00071358AM21
RA File Number:	03AA04020655AM21
License Number:	0311001323
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5899275
CIF FCC:	79719
FOB Value:	6789500
FOB FCC:	93907

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Clobetasol Propionate (BP/USP)	100 kg	1	Betamethasone	100 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:46/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00071643AM21
RA File Number:	07AA04007643AM21
License Number:	0711000370
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13399032
CIF FCC:	181068
FOB Value:	15709459
FOB FCC:	217281
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:47/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00071808AM21
RA File Number:	03AA04020666AM21
License Number:	0311001313
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5899275
CIF FCC:	79719
FOB Value:	6789500
FOB FCC:	93907

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Clobetasol Propionate (BP/USP)	100 kg	1	Betamethasone	100 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:48/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072031AM21
RA File Number:	09AA04004091AM21
License Number:	0911000260
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AAFCB9406R
Name:	STYRAX LIFE SCIENCES PRIVATE LIMITED
Address:	H NO 31-15-8 PLAT NO 302,KURMANAPALEM VILLAGE VADLAPUDI,530043.
PIN:	530043
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	70810880
CIF FCC:	956903
FOB Value:	83000000
FOB FCC:	1147994

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
2(R)- (HYDROXY METHYL)-S(S) CYTOSIN-1-YI- 1,3- OXATHIOLANE SALICYLIC ACID SALT(LAMIVUDINE STAGE-1)	20000 kg	1	GLYOXALIC ACID 50 PERCENT	14920 kg
		2	2, 5 DIHYDROXY 1, 4 DIATHINE	6540 kg
		3	SODIUM BOROHYDRIDE	5200 kg
		4	DI METHYL FORMAMIDE	5200 kg
		5	CYTOSINE	8680 kg
		6	HEXA METHYL DISILAZANE	13800 kg
		7	METHYLENE DICHLORIDE	60000 kg
		8	L-MENTHOL FRESH OR RECOVERY	14720 kg
		9	TRI ETHYL AMINE	4660 kg
		10	TRIPHOSGINE	8000 kg
		11	SALICYLIC ACID	6000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:49/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072035AM21
RA File Number:	09AA04004090AM21
License Number:	0911000262
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AAFCB9406R
Name:	STYRAX LIFE SCIENCES PRIVATE LIMITED
Address:	H NO 31-15-8 PLAT NO 302,KURMANAPALEM VILLAGE VADLAPUDI,530043.
PIN:	530043
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	20302500
CIF FCC:	274358
FOB Value:	82000000
FOB FCC:	1134163

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
L-MENTHYL GLYOXYLATE HYDRATE	50000 kg	1	GLYOXALIC ACID 50 PERCENT	37,600 kg
		2	CYCLOHEXANE	70,500 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:50/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072079AM21
RA File Number:	03AA04020902AM21
License Number:	0311001331
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0389044156
Name:	AAACA5075E
Address:	1/20B,NARAYAN PLAZA,26-A,CHANDIVLI,MUMBAI,400072.
PIN:	400072
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2074680
CIF FCC:	28093
FOB Value:	3258675
FOB FCC:	45196
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:51/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072096AM21
RA File Number:	30AA04003277AM21
License Number:	0311001236
Date of Authorisation Issued:	28-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2288000988
Name:	PUNJAB CHEMICALS AND CROP PROTECTION LIMITED
Address:	MILESTONE18 AMBALA KALKA ROAD,MOHALI,140201.
PIN:	140201
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	24384187
CIF FCC:	327524
FOB Value:	49414050
FOB FCC:	679230
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:52/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072980AM21
RA File Number:	07AA04007712AM21
License Number:	0711000387
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4715724
CIF FCC:	63726
FOB Value:	5528867
FOB FCC:	76471
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:53/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072985AM21
RA File Number:	07AA04007711AM21
License Number:	0711000384
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11622255
CIF FCC:	157057
FOB Value:	13626308
FOB FCC:	188469
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:54/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072987AM21
RA File Number:	07AA04007714AM21
License Number:	0711000385
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	29344700
CIF FCC:	396550
FOB Value:	34404678
FOB FCC:	475860
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:55/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072991AM21
RA File Number:	07AA04007713AM21
License Number:	0711000386
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9926360
CIF FCC:	134140
FOB Value:	11637986
FOB FCC:	160968
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:56/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072992AM21
RA File Number:	07AA04007710AM21
License Number:	0711000388
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3787320
CIF FCC:	51180
FOB Value:	4440376
FOB FCC:	61416
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:57/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00073159AM21
RA File Number:	34AA04002284AM21
License Number:	3411000167
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0399008365
Name:	Best Value Chem Private Limited
Address:	706,707,708 Atlantis Heights,,VADODARA,390023.
PIN:	390023
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	264801600
CIF FCC:	3578400
FOB Value:	325350000
FOB FCC:	4500000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:58/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00073161AM21
RA File Number:	02AA04008233AM21
License Number:	0211000237
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Kolkata
IEC:	0215025806
Name:	HALDIA PETROCHEMICALS LIMITED
Address:	Bengal ECO Intelligent Park Block EM Tower 1, SALT LAKE, 700091.
PIN:	700091
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	980086244
CIF FCC:	13271310
FOB Value:	1129086000
FOB FCC:	15660000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Chemical & Petrochemical (D/o C&PC) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:59/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00072689AM21
RA File Number:	09AA04003498AM21
License Number:	0911000265
Date of Authorisation Issued:	29-01-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991029682
Name:	DIVIS LABORATORIES LIMITED
Address:	DIVI TOWERS, 1-72/23 P/DIVIS/303, HYDERABAD TELANGANA INDIA, 500032.
PIN:	500032
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	668037808
CIF FCC:	8972972
FOB Value:	779679600
FOB FCC:	10717245

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
DEXTROMETHORPHAN BASE (Wet) (White Powder) (Assay 100%)	100000 kg	1	N FORMYL OCTABASE	155000 kg
		2	PHOSPHORUS PENTOXIDE	115000 kg
		3	TOLUENE	85000 kg
		4	METHANOL	82400 kg
		5	ACETONE	42000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:60/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00074276AM21
RA File Number:	03AA04020660AM21
License Number:	0311001321
Date of Authorisation Issued:	01-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5899275
CIF FCC:	79719
FOB Value:	6789500
FOB FCC:	93907

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Clobetasol Propionate (BP/USP)	100 kg	1	Betamethasone	100 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:61/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00074339AM21
RA File Number:	34AA04002219AM21
License Number:	3411000188
Date of Authorisation Issued:	01-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3412004049
Name:	FARBE FIRMA PRIVATE LIMITED
Address:	PLOT NO.1508, NEAR ATIQUE BAKERY, BEHIND ARAIL LAB,,ANKLESHWAR,393002.
PIN:	393002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5714075
CIF FCC:	77217
FOB Value:	7550000
FOB FCC:	104426
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:62/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00074452AM21
RA File Number:	03AA04021189AM21
License Number:	0311001372
Date of Authorisation Issued:	01-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305041002
Name:	ASHISH LIFE SCIENCE PRIVATE LIMITED
Address:	PLOT J-137 MIDC TARAPUR, PALGHAR, 401501.
PIN:	401501
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3655770
CIF FCC:	49502
FOB Value:	4282969
FOB FCC:	59403
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:63/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00074189AM21
RA File Number:	03AA04020171AM21
License Number:	0311001314
Date of Authorisation Issued:	01-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0389021601
Name:	ANUH PHARMA LIMITED
Address:	3-A, SHIV SAGAR ESTATE, NORTH WING,,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	77788800
CIF FCC:	1051200
FOB Value:	89682076
FOB FCC:	1240416
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:64/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075439AM21
RA File Number:	03AA04021355AM21
License Number:	0311001418
Date of Authorisation Issued:	02-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8662605
CIF FCC:	117300
FOB Value:	10094000
FOB FCC:	140000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:65/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075441AM21
RA File Number:	03AA04021687AM21
License Number:	0311001421
Date of Authorisation Issued:	02-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4495803
CIF FCC:	60877
FOB Value:	5178222
FOB FCC:	71820
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:66/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075493AM21
RA File Number:	05AA04025954AM21
License Number:	0511001043
Date of Authorisation Issued:	02-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0508007577
Name:	ANANTA MEDICARE LIMITED
Address:	621 RING ROAD MALL SECTOR-3,DELHI,110085.
PIN:	110085
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4440000
CIF FCC:	60000
FOB Value:	7843104
FOB FCC:	108480
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Composition of each import item supported by COA from foreign supplier.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:67/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075505AM21
RA File Number:	05AA04025687AM21
License Number:	0511000932
Date of Authorisation Issued:	02-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	2206000075
Name:	BIODEAL PHARMACEUTICALS PRIVATE LIMITED
Address:	VILLAGE SAINI MAJRA,SOLAN,174101.
PIN:	174101
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6793200
CIF FCC:	74000
FOB Value:	10447350
FOB FCC:	117915

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) Specific description of export item.
- (ii) Relevant copy of DML showing approved composition.
- (iii) Copy of Master Batch Formula showing components of nasal spray.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:68/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075878AM21
RA File Number:	318304000040AM21
License Number:	3111000130
Date of Authorisation Issued:	03-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0307052001
Name:	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
Address:	OFFICE NO.515, 5th FLOOR,CITY POINT,PUNE,411001.
PIN:	411001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	103214430
CIF FCC:	1356300
FOB Value:	245520000
FOB FCC:	3300000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Exact chemical name of export product. (ii) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:69/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075975AM21
RA File Number:	318304000069AM21
License Number:	3111000142
Date of Authorisation Issued:	03-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0307052001
Name:	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
Address:	OFFICE NO.515, 5th FLOOR,CITY POINT,PUNE,411001.
PIN:	411001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	52220000
CIF FCC:	700000
FOB Value:	87480000
FOB FCC:	1200000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) Production / Consumption data duly certified by GST.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:70/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00076030AM21
RA File Number:	318304000091AM21
License Number:	3111000143
Date of Authorisation Issued:	03-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0307052001
Name:	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
Address:	OFFICE NO.515, 5th FLOOR,CITY POINT,PUNE,411001.
PIN:	411001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	266736000
CIF FCC:	3592404
FOB Value:	435300000
FOB FCC:	6000000

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **07/AM21 dated 24.12.2020** against Advance Authorization No. **3110067177 dated 26.09.2018**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
DNOVO BP818 (Tetra Methyl Bisphenol F)	1 kg	1	2,6 xyleneol	1.06 kg
		2	Paraformaldehyde	0.130 kg
		3	Methanol	0.100 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:71/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00076163AM21
RA File Number:	03AA04021370AM21
License Number:	0311001445
Date of Authorisation Issued:	03-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAKCR0622C
Name:	REFLUX PHARMACEUTICALS PRIVATE LIMITED
Address:	A 301 SAI PARADISE PLOT NO 21 PALM BEACH ROAD, NAVI MUMBAI, 400706.
PIN:	400706
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	51429140
CIF FCC:	696400
FOB Value:	59143511
FOB FCC:	820298
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:72/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00075774AM21
RA File Number:	03AA04015654AM21
License Number:	0311000728
Date of Authorisation Issued:	03-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399015035
Name:	KOPRAN RESEARCH LABORATORIES LIMITED
Address:	PARIJAT HOUSE,1076,DR. E. MOSES,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	28924434
CIF FCC:	391664
FOB Value:	72765000
FOB FCC:	1009223
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:73/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00077017AM21
RA File Number:	05AA04028600AM21
License Number:	0511001102
Date of Authorisation Issued:	04-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC, VADODARA, 390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9302923
CIF FCC:	125970
FOB Value:	669240000
FOB FCC:	9282108
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:74/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00076610AM21
RA File Number:	24AA04002562AM21
License Number:	2411000202
Date of Authorisation Issued:	04-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Rajkot
IEC:	2488000621
Name:	PREMCHAND NARSHIBHAI MARU (HUF)
Address:	VILLAGE NAGHEDI,,JAMNAGAR,361006.
PIN:	361006
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	140436000
CIF FCC:	1901638
FOB Value:	157826000
FOB FCC:	2188987
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:75/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00076701AM21
RA File Number:	03AA04021304AM21
License Number:	0311001426
Date of Authorisation Issued:	04-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8662605
CIF FCC:	117300
FOB Value:	10094000
FOB FCC:	140000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:76/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00076706AM21
RA File Number:	03AA04021752AM21
License Number:	0311001487
Date of Authorisation Issued:	04-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4643760
CIF FCC:	62880
FOB Value:	7070665
FOB FCC:	98067
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:77/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00077006AM21
RA File Number:	34AA04002396AM21
License Number:	3411000191
Date of Authorisation Issued:	04-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3414002175
Name:	SONGWON SPECIALTY CHEMICALS INDIA PRIVATE LIMITED
Address:	PLOT NO.26 & 26B, GIDC INDL. ESTATE, ANKLESHWAR, 394116.
PIN:	394116
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	112102173
CIF FCC:	1517971
FOB Value:	363384000
FOB FCC:	5040000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure to Appendix 4E. (ii) Percentage yield at every stage of reaction. (iii) Stoichiometric balance on molar basis to arrive at the quantity of raw material asked. (iv) Recovery of Dimethylformamide (DMF).	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:78/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00077484AM21
RA File Number:	07AA04008073AM21
License Number:	0711000439
Date of Authorisation Issued:	05-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0791000770
Name:	MEDREICH LIMITED
Address:	12/8 SARASWATHI AMMAL STREET,BANGALORE KARNATAKA,560033.
PIN:	560033
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9256821
CIF FCC:	125346
FOB Value:	19899600
FOB FCC:	276000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Ciprofloxacin 500mg Tablets ([6400344 NO] [Ciprofloxacin Hydrochloride 582mg is equivalent to Ciprofloxacin 500mg])	6400344 Numbers	1	Ciprofloxacin Hydrochloride	3552.19 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:79/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00079135AM21
RA File Number:	07AA04008173AM21
License Number:	0711000458
Date of Authorisation Issued:	08-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0705001083
Name:	TADIMETY AROMATICS PRIVATE LIMITED
Address:	19/20,I FLR,3RD MAIN,HAVANOOOR EXTN,BENGALURU,560073.
PIN:	560073
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5011461
CIF FCC:	67860
FOB Value:	26763894
FOB FCC:	371205
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:80/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00079248AM21
RA File Number:	03AA04022432AM21
License Number:	0311001553
Date of Authorisation Issued:	08-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8662605
CIF FCC:	117379
FOB Value:	10094000
FOB FCC:	140000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:81/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00080025AM21
RA File Number:	52AA04006634AM21
License Number:	5211000267
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Surat
IEC:	0890002266
Name:	ANUPAM RASAYAN INDIA LIMITED
Address:	PLOT NO. 8110, GIDC SACHIN,,SURAT,394230.
PIN:	394230
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	158075925
CIF FCC:	2141950
FOB Value:	188902000
FOB FCC:	2620000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Justification for low yield of 79.4% and 72.3% in second and third stage of reaction.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:82/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00080123AM21
RA File Number:	05AA04029231AM21
License Number:	0511001188
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0597009554
Name:	MAHIMA LIFESCIENCES PRIVATE LIMITED
Address:	1705, 4TH FLOOR, ONKAR BHAWAN, DELHI, 110006.
PIN:	110006
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4428000
CIF FCC:	60000
FOB Value:	4974900
FOB FCC:	69000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
HYDROCORTISONE ACETATE	1 kg	1	HYDROCORTISONE	0.943 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:83/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00080182AM21
RA File Number:	31AA04006051AM21
License Number:	3111000148
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	47500000
CIF FCC:	643631
FOB Value:	62500000
FOB FCC:	866851
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Justification for low percentage yield of Ammonia Anhydrous.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:84/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00080306AM21
RA File Number:	05AA04029372AM21
License Number:	0511001191
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0597009554
Name:	MAHIMA LIFESCIENCES PRIVATE LIMITED
Address:	1705, 4TH FLOOR, ONKAR BHAWAN, DELHI, 110006.
PIN:	110006
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5977800
CIF FCC:	81000
FOB Value:	6716115
FOB FCC:	93150
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) COA of import item from foreign supplier. (iii) COA of export item.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:85/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00079748AM21
RA File Number:	03AA04022470AM21
License Number:	0311001546
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0302031081
Name:	SHIRDI CHEMICALS PRIVATE LIMITED
Address:	SAI JYOT OFFICE NO. 105,MULUND WEST MUMBAI,400080.
PIN:	400080
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	70198912
CIF FCC:	951204
FOB Value:	243871040
FOB FCC:	3382400
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:86/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00079830AM21
RA File Number:	03AA04022672AM21
License Number:	0311001586
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8662605
CIF FCC:	117379
FOB Value:	10094000
FOB FCC:	140000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:87/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00079899AM21
RA File Number:	31AA04006080AM21
License Number:	3111000151
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	28055808
CIF FCC:	380160
FOB Value:	57680000
FOB FCC:	800000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Function of Phosphorus Oxy Chloride in reaction, since it is not adding in to final product molecule. (ii) Justification for low yield in Phosphorus Oxy Chloride and Ammonia.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:88/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00079900AM21
RA File Number:	31AA04005810AM21
License Number:	3111000131
Date of Authorisation Issued:	09-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8868092
CIF FCC:	120163
FOB Value:	22031874
FOB FCC:	305573
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:89/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00080900AM21
RA File Number:	09AA04004632AM21
License Number:	0911000335
Date of Authorisation Issued:	10-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69, HYDERABAD, 500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8765330
CIF FCC:	118771
FOB Value:	13266400
FOB FCC:	184000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Amlodipine (Base)(Powder)	4600 kg	1	Ethyl-4- chloro aceto acetate	4567.80 kg
		2	Ortho chloro Benzyldehyde	3565.00 kg
		3	Methyl Aceto Acetate	6716.00 kg
		4	Toluene	11040.00 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:90/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00080902AM21
RA File Number:	09AA04004633AM21
License Number:	0911000336
Date of Authorisation Issued:	10-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69, HYDERABAD, 500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8765330
CIF FCC:	118771
FOB Value:	13266400
FOB FCC:	184000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Amlodipine (Base)(Powder)	4600 kg	1	Ethyl-4- chloro aceto acetate	4567.80 kg
		2	Ortho chloro Benzyldehyde	3565.00 kg
		3	Methyl Aceto Acetate	6716.00 kg
		4	Toluene	11040.00 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:91/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00081039AM21
RA File Number:	08AA04006406AM21
License Number:	0811000629
Date of Authorisation Issued:	10-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0807016063
Name:	BIOMATRIX HEALTHCARE PRIVATE LIMITED
Address:	SHED NO. 26 BHAGIRATH IND.ESTATE VIBHAG-IV JAVAHAR NAGAR AMRAIWADI,AHMADABAD,380026.
PIN:	380026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12883002
CIF FCC:	174566
FOB Value:	21272827
FOB FCC:	295046
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:92/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00081247AM21
RA File Number:	08AA04008852AM21
License Number:	0811000632
Date of Authorisation Issued:	10-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899007457
Name:	MAKCUR LABORATORIES LTD
Address:	BLOCK NO. 46/5/6/7 NARODA DEHGAM,GANDHINAGAR,382330.
PIN:	382330
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	24886712
CIF FCC:	336990
FOB Value:	29019000
FOB FCC:	402482
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:93/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00081537AM21
RA File Number:	31AA04006044AM21
License Number:	3111000156
Date of Authorisation Issued:	11-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	26408760
CIF FCC:	357842
FOB Value:	34608000
FOB FCC:	480000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Justification for low yield in respect of Methanol.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:94/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00081679AM21
RA File Number:	34AA04002556AM21
License Number:	3411000221
Date of Authorisation Issued:	11-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888022760
Name:	TIDE INDUSTRIES
Address:	BLOCK NO.231,TAL HALOL,389350.
PIN:	389350
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11049806
CIF FCC:	149726
FOB Value:	28479500
FOB FCC:	395000

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **3410046153 dated 15.06.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Alpha Amyl cinamic Aldehyde	1 kg	1	Benzaldehyde	0.583 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:95/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00081718AM21
RA File Number:	34AA04002183AM21
License Number:	3411000225
Date of Authorisation Issued:	11-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3499002621
Name:	GULBRANDSEN CHEMICALS PRIVATE LIMITED
Address:	ON COASTAL HIGHWAY,DIST VADODARA,391440.
PIN:	391440
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	371617344
CIF FCC:	5021856
FOB Value:	419050800
FOB FCC:	5796000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:96/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00082724AM21
RA File Number:	03AA04019745AM21
License Number:	0311001453
Date of Authorisation Issued:	12-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0397006098
Name:	ABBOTT HEALTHCARE PRIVATE LIMITED
Address:	UNIT NO .3 ,CORPORATE PARK,,MUMBAI,400071.
PIN:	400071
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	72163574
CIF FCC:	977826
FOB Value:	318100124
FOB FCC:	4411929
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:97/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00082759AM21
RA File Number:	05AA04030159AM21
License Number:	0511001262
Date of Authorisation Issued:	12-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0593046765
Name:	PANACEA BIOTEC LIMITED
Address:	B-1, EXTN, G-3, MOHAN CO-OPERATIVE, NEW DELHI, 110044.
PIN:	110044
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	278700299
CIF FCC:	3776426
FOB Value:	540750000
FOB FCC:	7500000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Biotechnology (DBT) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:98/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00082860AM21
RA File Number:	092404000486AM21
License Number:	0911000238
Date of Authorisation Issued:	12-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	2588000011
Name:	AUROBINDO PHARMA LIMITED
Address:	PLOT NO.2, MAITRIVIHAR, HYDERABAD, 500038.
PIN:	500038
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	337407532
CIF FCC:	4114726
FOB Value:	438700000
FOB FCC:	5350000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	CaseNo:99/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00084438AM21
RA File Number:	06AA04003575AM21
License Number:	0611000185
Date of Authorisation Issued:	15-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Kanpur
IEC:	0697001008
Name:	ORGANIC INDIA PRIVATE LIMITED
Address:	UNIT 003 GROUND FLOOR M-6 UPPAL, NEW DELHI, 110025.
PIN:	110025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	855882
CIF FCC:	11597
FOB Value:	19156148
FOB FCC:	265688

Decision: The Committee considered the case as per Agenda and it was observed that the Export Product appears to be Fragrances, which are dealt in Norms Committee-6. Hence, it was decided to **transfer the case to NC-6.**

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 100/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00084155AM21
RA File Number:	09AA04004523AM21
License Number:	0911000350
Date of Authorisation Issued:	15-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0908012110
Name:	INCHEM LABORATORIES PRIVATE LIMITED
Address:	NO. 7-2-1735, PLOT NO. 1,,SANATH NAGAR HYDERABAD TELANGANA,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	42962238
CIF FCC:	582144
FOB Value:	57680000
FOB FCC:	800000

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jun/202122/2 dated 02.07.2021** against Advance Authorization No. **0910051360 dated 21.02.2012**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
RACTOPAMINE HCL (for Veterinary use)	1 kg	1	(RS) 4-(2amino-1-hydroxy ethyl) phenol HCL	0.446 kg
		2	4 HYDROXY BENZALDEH	0.70 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 101/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00084254AM21
RA File Number:	08AA04008543AM21
License Number:	0811000672
Date of Authorisation Issued:	15-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	OFFICE No. 62, 6th FLOOR, TITANIUM,AHMEDABAD,380015.
PIN:	380015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12152629
CIF FCC:	164558
FOB Value:	13849262
FOB FCC:	192084
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 102/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00084871AM21
RA File Number:	03AA04023522AM21
License Number:	0311001752
Date of Authorisation Issued:	16-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19842410
CIF FCC:	268867
FOB Value:	29735337
FOB FCC:	412418

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836157 dated 11.05.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty	Sl. No.	Import Items	Qty
1	Cetylpyridinium Chloride, Benzydamine Hydrochloride and Pholcodine Lozenges Sugar Free Blackcurrant/ Pineapple & Lime/(Honey, Lemon &Ginger/ Other Flavours. Each Lozenge contains (i) Pholcodine 5.50mg (ii) Benzydamine Hydrochloride 1.50mg (iii) Cetylpyridinium Chloride 1.33mg (iv) Isomalt ST- M 2583 mg. Net Content (i) 46.762 kgs (ii) 12.753 kgs (iii) 11.308 kgs)	1 Number	1	Pholcodine	5.61 mg
			2	Benzydamine Hydrochloride	1.53mg
			3	Cetylpyridinium Chloride	1.357 mg
			4	Isomalt ST-M	2583.0 mg
2	Pholcodine and Cetylpyridinium Chloride Lozenges Sugar Free Orange / Lemon and Other Flavours.(Each Lozenge contains (i) Pholcodine 5.50 mg (ii) Cetylpyridinium Chloride 1.33 mg (iii) Isomalt ST- M 2579 mg. Net Content (i) Pholcodine- 27.132 kg (ii) Cetylpyridinium Chloride- 6.561 kg (iii) Isomalt ST-M-12722.413 kg.)	1 Number	5	Pholcodine	5.61 mg
			6	Cetylpyridinium Chloride	1.357 mg
			7	Isomalt ST-M	2579.0 mg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 103/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085020AM21
RA File Number:	05AA04030939AM21
License Number:	0511001297
Date of Authorisation Issued:	16-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	2995002926
Name:	SWATI MENTHOL AND ALLIED CHEMICALS LIMITED
Address:	OPPOSITE AKASWANI ,MORADABAD,244901.
PIN:	244901
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	132300000
CIF FCC:	1792682
FOB Value:	152145000
FOB FCC:	2110194

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
1,8 Cineole 99.5 -99.7 Percent	95999 kg	1	Eucalyptol(Containing 1,8 Cineole Max. 99 Percent)	97448 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 104/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085074AM21
RA File Number:	03AA04022330AM21
License Number:	0311001539
Date of Authorisation Issued:	16-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	55337094
CIF FCC:	749317
FOB Value:	81460144
FOB FCC:	1129821

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836099 dated 05.05.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	GLIPIZIDE EXTENDED RELEASE TABLETS 10MG. Each tablet contains (i) Glipizide USP-10 mg (ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 123.423 Kgs (ii) 366.566 Kgs (iii) 2198.16)	1 Number
2	GLIPIZIDE EXTENDED RELEASE TABLETS 5MG. Each tablet contains (i) Glipizide USP- 5 mg(ii) Eastman (TM Cellulose Acetate (CA398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 68.182 Kgs (ii) 278.183 Kgs (iii) 1214.321 Kgs (iv) 681.820 Kgs.)	1 Number
3	GLIPIZIDE EXTENDED RELEASE TABLETS2.5 MG. Each tablet contains (i) Glipizide USP-2.5 mg(ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 33.929 Kgs (ii) 276.860 Kgs (iii) 1208.549 Kgs (iv) 678.579Kgs.)	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 105/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085075AM21
RA File Number:	03AA04022363AM21
License Number:	0311001533
Date of Authorisation Issued:	16-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	55337094
CIF FCC:	749825
FOB Value:	81460144
FOB FCC:	1129821

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836099 dated 05.05.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	GLIPIZIDE EXTENDED RELEASE TABLETS 10 MG. Each tablet contains (i) Glipizide USP-10 mg(ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 123.423 Kgs (ii) 366.566 Kgs (iii) 2198.164 Kgs (iv) 1234.230 K)	1 Number
2	GLIPIZIDE EXTENDED RELEASE TABLETS 5MG. Each tablet contains (i) Glipizide USP- 5 mg(ii) Eastman (TM Cellulose Acetate (CA398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 68.182 Kgs (ii) 278.183 Kgs (iii) 1214.321 Kgs (iv) 681.820 Kgs.)	1 Number
3	GLIPIZIDE EXTENDED RELEASE TABLETS 2.5 MG. Each tablet contains (i) Glipizide USP-2.5 mg(ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 33.929 Kgs (ii) 276.860 Kgs (iii) 1208.549 Kgs (iv) 678.579Kgs.)	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 106/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085274AM21
RA File Number:	03AA04023340AM21
License Number:	0311001698
Date of Authorisation Issued:	16-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388050535
Name:	INDOCO REMEDIES LIMITED
Address:	INDOCO HOUSE,SANTACRUZ EAST,400098.
PIN:	400098
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	49856317
CIF FCC:	675559
FOB Value:	57478944
FOB FCC:	797211
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 107/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085288AM21
RA File Number:	03AA04023876AM21
License Number:	0311001771
Date of Authorisation Issued:	16-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388159839
Name:	ALTA LABORATORIES LIMITED
Address:	ALTA BHAVAN,DADAR WEST,400028.
PIN:	400028
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	35000000
CIF FCC:	474254
FOB Value:	81250000
FOB FCC:	1126907

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
SODIUM SALICYLATE	1 kg	1	SALICYLIC ACID	0.80 kg

RA concerned may take further necessary action as per above decision of NC.

Further, it was decided to issue new Standard Input Output Norms (SIONs) for the export product SODIUM SALICYLATE having import item SALICYLIC ACID.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 108/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085588AM21
RA File Number:	03AA04023854AM21
License Number:	0311001784
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	14501456
CIF FCC:	196496
FOB Value:	19031198
FOB FCC:	263955
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 109/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085622AM21
RA File Number:	07AA04008513AM21
License Number:	0711000493
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715005685
Name:	R.L. FINE CHEM PRIVATE LIMITED
Address:	NO.C-10, 1ST CROSS,,BENGALURU,560064.
PIN:	560064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	39765285
CIF FCC:	538825
FOB Value:	46619139
FOB FCC:	646590
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 110/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085751AM21
RA File Number:	09AA04004807AM21
License Number:	0911000371
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4209729
CIF FCC:	57042
FOB Value:	5169500
FOB FCC:	71699
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 111/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085836AM21
RA File Number:	34AA04001557AM21
License Number:	3411000043
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0388046295
Name:	DEEPAK NITRITE LIMITED
Address:	AADITYA-1,VADODARA,390024.
PIN:	390024
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	367354062
CIF FCC:	4977697
FOB Value:	529688000
FOB FCC:	7346574
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 112/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085962AM21
RA File Number:	09AA04004810AM21
License Number:	0911000379
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4210277
CIF FCC:	57049
FOB Value:	5169500
FOB FCC:	71699
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 113/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085984AM21
RA File Number:	09AA04004799AM21
License Number:	0911000378
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1762153
CIF FCC:	23877
FOB Value:	2067800
FOB FCC:	28679
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 114/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085987AM21
RA File Number:	05AA04031790AM21
License Number:	0511001323
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	2901000011
Name:	HIMALAYAN PRODUCTS AND INDUSTRIES CORPORATION PRIVATE LIMITED
Address:	SHARDA BUILDING,NAINITAL,263126.
PIN:	263126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11660400
CIF FCC:	158000
FOB Value:	13288030
FOB FCC:	184300
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Percentage content of active ingredient (a.i.) in import and export item. (ii) COA of import item from foreign supplier. (iii) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 115/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00085551AM21
RA File Number:	03AA04023888AM21
License Number:	0311001773
Date of Authorisation Issued:	17-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388159839
Name:	ALTA LABORATORIES LIMITED
Address:	ALTA BHAVAN,DADAR WEST,400028.
PIN:	400028
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	32170169
CIF FCC:	435910
FOB Value:	49000000
FOB FCC:	679611
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 116/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00086699AM21
RA File Number:	09AA04004802AM21
License Number:	0911000377
Date of Authorisation Issued:	18-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	546984
CIF FCC:	7411
FOB Value:	642495
FOB FCC:	8911
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 117/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00086433AM21
RA File Number:	09AA04004805AM21
License Number:	0911000376
Date of Authorisation Issued:	18-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	783032
CIF FCC:	10610
FOB Value:	923125
FOB FCC:	12803
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 118/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00087409AM21
RA File Number:	09AA04004712AM21
License Number:	0911000384
Date of Authorisation Issued:	19-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0908003404
Name:	OPTIMUS DRUGS PRIVATE LIMITED
Address:	2ND FLOOR SY NO 37/A AND 37/P PLOT NO 6P SIGNATURE TOWERS, HYDERABAD, 500084.
PIN:	500084
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	48431250
CIF FCC:	656250
FOB Value:	56778750
FOB FCC:	787500
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 119/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00087485AM21
RA File Number:	08AA04009726AM21
License Number:	0811000725
Date of Authorisation Issued:	19-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE,AHMEDABAD,380014.
PIN:	380014
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	228318750
CIF FCC:	3093750
FOB Value:	259560000
FOB FCC:	3600000

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. 7/82-ALC4/2019 dated 06.09.2019 against Advance Authorization No. 0810144289 10.01.2019, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
Cresyl Glycidyl Ether	1000000 kg	1	Epichlorohydrin	626000 kg
		2	Ortho Cresol	725000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 120/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00087487AM21
RA File Number:	08AA04009727AM21
License Number:	0811000726
Date of Authorisation Issued:	19-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE,AHMEDABAD,380014.
PIN:	380014
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	78486300
CIF FCC:	1063500
FOB Value:	97335000
FOB FCC:	1350000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 121/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00087758AM21
RA File Number:	24AA04004119AM21
License Number:	2411000253
Date of Authorisation Issued:	19-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Rajkot
IEC:	2416901974
Name:	ANLON HEALTHCARE PRIVATE LIMITED
Address:	101,102 SILVERCOIN COMPLEX, OPP.CRYSTALMALL,RAJKOT,360005.
PIN:	360005
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	33820000
CIF FCC:	458265
FOB Value:	37997133
FOB FCC:	527006

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) **Complete technical details as per Annexure of Appendix 4E.**

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 122/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00087834AM21
RA File Number:	24AA04004123AM21
License Number:	2411000256
Date of Authorisation Issued:	19-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Rajkot
IEC:	2416901974
Name:	ANLON HEALTHCARE PRIVATE LIMITED
Address:	101,102 SILVERCOIN COMPLEX, OPP.CRYSTALMALL,RAJKOT,360005.
PIN:	360005
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15360000
CIF FCC:	208130
FOB Value:	17257135
FOB FCC:	239350
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 123/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00088260AM21
RA File Number:	09AA04004798AM21
License Number:	0911000395
Date of Authorisation Issued:	20-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15611637
CIF FCC:	211539
FOB Value:	18746000
FOB FCC:	260000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 124/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00088476AM21
RA File Number:	03AA04023285AM21
License Number:	0311001713
Date of Authorisation Issued:	22-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	38357550
CIF FCC:	519750
FOB Value:	153782090
FOB FCC:	2132900

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Colesevelam HCL for oral suspension 3.75 GM (Per Pack 30 Pouchs) (Total 35000 Packs)((Net. Content of Colesevelam Hydrochloride is 3937.500 kgs))	1050000 Numbers	1	Colesevelam Hydrochloride	4134.37 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 125/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00088461AM21
RA File Number:	03AA04022816AM21
License Number:	0311001602
Date of Authorisation Issued:	22-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0302070770
Name:	NAVIN FLUORINE INTERNATIONAL LIMITED
Address:	SUNTECK CENTRE, 2ND FLOOR, 37/40,MUMBAI,400057.
PIN:	400057
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	22510535
CIF FCC:	305020
FOB Value:	36975000
FOB FCC:	512829
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 126/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00089812AM21
RA File Number:	03AA04022711AM21
License Number:	0311001589
Date of Authorisation Issued:	23-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0313000778
Name:	SPEED INTERNATIONAL INDIA PRIVATE LIMITED
Address:	PLOT NO 15/16 21/23, MIDC OLD SWASTIC SHOP FACTORY,THANE,421501.
PIN:	421501
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5550000
CIF FCC:	75203
FOB Value:	19954800
FOB FCC:	276765
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 127/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00089813AM21
RA File Number:	03AA04024693AM21
License Number:	0311001950
Date of Authorisation Issued:	23-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0395007089
Name:	SHARON BIO MEDICINE LTD
Address:	W-34 & 34/1, M.I.D.C., TALOJA,,MAHARASHTRA,410208.
PIN:	410208
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2384811
CIF FCC:	32314
FOB Value:	6624290
FOB FCC:	91876
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 128/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00090280AM21
RA File Number:	34AA04002739AM21
License Number:	3411000251
Date of Authorisation Issued:	23-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3413000985
Name:	SHREE MAHADEV INTERMEDIATE
Address:	PLOT NO.1509,ANKLESHWAR,,393002.
PIN:	393002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1943205
CIF FCC:	26366
FOB Value:	4959468
FOB FCC:	68881
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 129/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00090323AM21
RA File Number:	05AA04035066AM21
License Number:	0511001405
Date of Authorisation Issued:	23-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2632763
CIF FCC:	35722
FOB Value:	3412500
FOB FCC:	47395
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 130/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00090807AM21
RA File Number:	03AA04024972AM21
License Number:	0311001986
Date of Authorisation Issued:	24-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1250328
CIF FCC:	16965
FOB Value:	1648206
FOB FCC:	22891
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 131/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00091235AM21
RA File Number:	30AA04004572AM21
License Number:	3011000300
Date of Authorisation Issued:	24-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2205001353
Name:	SCOTT EDIL PHARMACIA LTD
Address:	PLOT NO 54 AND 55 INDUSTRIAL AREA, PHASE 2,CHANDIGARH,160002.
PIN:	160002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	552028
CIF FCC:	7490
FOB Value:	639112
FOB FCC:	8876

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Biotechnology (DBT) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 132/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00091932AM21
RA File Number:	03AA04025549AM21
License Number:	0311002037
Date of Authorisation Issued:	25-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9490718
CIF FCC:	128775
FOB Value:	10980000
FOB FCC:	152500

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 133/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00092003AM21
RA File Number:	038504000144AM21
License Number:	0311000450
Date of Authorisation Issued:	25-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0392017369
Name:	LAXMI ORGANIC INDUSTRIES LIMITED
Address:	A/22/2/3, MIDC,,MAHARASHTRA,402301.
PIN:	402301
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12716550
CIF FCC:	165150
FOB Value:	24255000
FOB FCC:	315000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 134/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00092048AM21
RA File Number:	03AA04023928AM21
License Number:	0311001815
Date of Authorisation Issued:	25-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0309063558
Name:	S KANT CHEMICALS PRIVATE LIMITED
Address:	3 A SHIV SAGAR ESTATE NORTH WING,MUMBAI MAHARASHTRA,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10442689
CIF FCC:	141499
FOB Value:	12038524
FOB FCC:	166969

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
ACYCLOVIR	3333 kg	1	DIACETYL ACYCLOVIR	4756.19 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 135/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00091633AM21
RA File Number:	09AA04005170AM21
License Number:	0911000422
Date of Authorisation Issued:	25-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	2588000011
Name:	AUROBINDO PHARMA LIMITED
Address:	PLOT NO.2, MAITRIVIHAR,HYDERABAD,500038.
PIN:	500038
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	44131560
CIF FCC:	598800
FOB Value:	108000000
FOB FCC:	1500000

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) **Complete technical details as per Annexure of Appendix 4E.**

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 136/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00093160AM21
RA File Number:	03AA04024760AM21
License Number:	0311001926
Date of Authorisation Issued:	26-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2362573
CIF FCC:	32013
FOB Value:	2717809
FOB FCC:	37695
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 137/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00093220AM21
RA File Number:	34AA04002908AM21
License Number:	3411000276
Date of Authorisation Issued:	26-02-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888022760
Name:	TIDE INDUSTRIES
Address:	BLOCK NO.231,TAL HALOL,389350.
PIN:	389350
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	49940962
CIF FCC:	677625
FOB Value:	57870000
FOB FCC:	803750

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **3410045217 dated 18.06.2019**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
Rose Oxide (Tetrahydro-4-Methyl -2-(2-Methyl Propenyl) 2 H Pyron	1 kg	1	Citral Synthetic	3.454 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 138/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00093267AM21
RA File Number:	09AA04005070AM21
License Number:	0911000448
Date of Authorisation Issued:	26-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	27739053
CIF FCC:	376377
FOB Value:	31594220
FOB FCC:	438808
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 139/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00093306AM21
RA File Number:	09AA04004596AM21
License Number:	0911000447
Date of Authorisation Issued:	26-02-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0988002833
Name:	DR REDDYS LABORATORIES LIMITED
Address:	H.NO. 8-2-337, BESIDE TV9 OFFICE,,HYDERABAD,500034.
PIN:	500034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	133950000
CIF FCC:	1500000
FOB Value:	303108400
FOB FCC:	3518379

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Daptomycin for Injection 500mg/vial	200000 Numbers	1	Daptomycin	110 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 140/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00094100AM21
RA File Number:	03AA04023336AM21
License Number:	0311001860
Date of Authorisation Issued:	01-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388000180
Name:	BENZO CHEM INDUSTRIES PRIVATE LIMITED
Address:	26/28-A, CAWASJI PATEL STREET,,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	36400000
CIF FCC:	493224
FOB Value:	96000000
FOB FCC:	1331484

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. 3/82-ALC4/2014 dated 08.05.2014 against Advance Authorization No. 0310767118 dated 21.01.2014, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty	Sl. No.	Import Items	Qty
2,5-DIMETHYL PHENYL ACETYL CHLORIDE	1 kg	1	PARA XYLENE	1.485 kg
		2	PARA FORMALDEHYDE	1.032 kg
		3	SODIUM CYANIDE	0.570 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 141/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00094103AM21
RA File Number:	34AA04002716AM21
License Number:	3411000254
Date of Authorisation Issued:	01-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3410006061
Name:	ALEMBIC PHARMACEUTICALS LIMITED
Address:	ALEMBIC ROAD,GUJARAT,390003.
PIN:	390003
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	939178
CIF FCC:	12743
FOB Value:	39102350
FOB FCC:	543088
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 142/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00094095AM21
RA File Number:	03AA04023937AM21
License Number:	0311001846
Date of Authorisation Issued:	01-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0394064364
Name:	INDO AMINES LIMITED
Address:	W-44, M.I.D.C., PHASE II,,DOMBIVLI,421203.
PIN:	421203
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	34991532
CIF FCC:	474140
FOB Value:	40376000
FOB FCC:	560000

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **2/82-ALC4/2020 dated 10.07.2020** against Advance Authorization No. **0310833988 dated 08.01.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import items	Qty.
LAURYL AMINE OR IAL LAD (SOLID)	1 kg	1	LAURIC ACID	1.48 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 143/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00094934AM21
RA File Number:	03AA04026242AM21
License Number:	0311002125
Date of Authorisation Issued:	02-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1864373
CIF FCC:	25296
FOB Value:	2144830
FOB FCC:	29789
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 144/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00094969AM21
RA File Number:	03AA04026296AM21
License Number:	0311002112
Date of Authorisation Issued:	02-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9490718
CIF FCC:	128775
FOB Value:	10980000
FOB FCC:	152500

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TOLYLTRIAZOLE GRANULES	1 kg	1	TOLYLTRIAZOLE POWDER	1.005 kg / kg content in the export product

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 145/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00094990AM21
RA File Number:	05AA04036527AM21
License Number:	0511001512
Date of Authorisation Issued:	02-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0588089427
Name:	LARK LABORATORIES (INDIA) LIMITED
Address:	A-105/2,OKHLA INDUSTRIAL AREA,NEW DELHI,110020.
PIN:	110020
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1493580
CIF FCC:	20265
FOB Value:	4664952
FOB FCC:	64791
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 146/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00095956AM21
RA File Number:	03AA04025629AM21
License Number:	0311002050
Date of Authorisation Issued:	03-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	30069602
CIF FCC:	408000
FOB Value:	222427436
FOB FCC:	3089269

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836729 dated 18.06.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	Rinza sip with Vitamin C (Flavours Orange/ Lemon/ Black Currant/ Other flavours) & Rinza Sip (Flavours Orange/ Lemon/ B)(Each sachet of 5gm contains Caffeine Anhydrous Powder 30mg. Net content of Caffeine Anhydrous Powder 923.64 Kgs.)	1 Number Sachet	1	Caffeine Anhydrous Powder	30.3 mg / 5 gm sachet
2	Rinza Tablets. Each tablet Contains Caffeine Anhydrous Powder 30 mg and Paracetamol BP 500 mg.(Net Content of Caffeine Anhydrous Powder - 960.00 Kgs and Paracetamol BP-16000.00 Kgs)	1 Number Tablet	2	Caffeine Anhydrous Powder	30.60 mg / 30 mg tablet
			3	Paracetamol BP	510 mg / 500 mg tablet
3	Rinza Sip for Children (Flavours Raspberry/ other flavours)(Each sachet of 3gm contains Paracetamol BP - 280mg. Net content- 582.53 Kgs.)	1 Number Sachet	4	Paracetamol BP	282.80 mg / 3 gm sachet

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 147/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00096069AM21
RA File Number:	03AA04027466AM21
License Number:	0311002195
Date of Authorisation Issued:	03-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1045668
CIF FCC:	14188
FOB Value:	1203336
FOB FCC:	16713
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 148/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00097305AM21
RA File Number:	039404000673AM21
License Number:	0311001441
Date of Authorisation Issued:	04-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	36151052
CIF FCC:	489851
FOB Value:	41745900
FOB FCC:	579000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 149/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00097555AM21
RA File Number:	03AA04024952AM21
License Number:	0311002013
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	959400
CIF FCC:	13017
FOB Value:	1351875
FOB FCC:	18776

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
HYDROCORTISONE ACETATE	1 kg	1	HYDROCORTISONE	0.943 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 150/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00097569AM21
RA File Number:	03AA04027566AM21
License Number:	0311002238
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C.,GUJARAT,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	18277600
CIF FCC:	247999
FOB Value:	32400000
FOB FCC:	450000

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) **Complete technical details as per Annexure of Appendix 4E.**

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 151/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00097737AM21
RA File Number:	03AA04027460AM21
License Number:	0311002201
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391130544
Name:	NEOGEN CHEMICALS LIMITED
Address:	100210THFLOORDEVCORPORABLDG,EASTERNEXPRESSHIGHWAYKHOPATTHANE WEST,400601.
PIN:	400601
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	84260250
CIF FCC:	1143286
FOB Value:	106000000
FOB FCC:	1472222

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
1-Bromo-5- Chloropentane	50000 kg	1	1,5- DIBROMOPENTANE	103297 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 152/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00097903AM21
RA File Number:	03AA04011947AM21
License Number:	0311001927
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0394016378
Name:	UPL LIMITED
Address:	UPL HOUSE,610/B2-Bandra Village,MUMBAI,400051.
PIN:	400051
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	165211223
CIF FCC:	2241671
FOB Value:	520000000
FOB FCC:	7222222

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Diethyl P- Toluene Sulfonyloxy Methyl Phosphonate (DESMP)	1000000 kg	1	Para toluene sulphonyl chloride (PTSCI)	645000 kg
		2	Phosphorus Acid Crystals	108000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 153/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00097985AM21
RA File Number:	07AA04008277AM21
License Number:	0711000619
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX,HOSUR,635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	51658290
CIF FCC:	700926
FOB Value:	64056280
FOB FCC:	889670

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0710116038 dated 17.01.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	CALCIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID - ANY GRADE	0.560 kg
			2	CALCIUM GLUCONATE	0.686 kg
			3	CALCIUM CARBONATE	0.310 kg
2	FERROUS LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	1.028 kg
3	MAGNESIUM LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	1.19 kg
4	ZINC LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	0.990 kg
5	MAGNESIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID - ANY GRADE	0.390 kg
			4	GLUCONO DELTA LACTONE	0.617 kg
6	CALCIUM LACTATE	1 kg	1	LACTIC ACID - ANY GRADE	0.922 kg
			3	CALCIUM CARBONATE	0.50 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 154/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098117AM21
RA File Number:	09AA04005468AM21
License Number:	0911000463
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	546984
CIF FCC:	7421
FOB Value:	642495
FOB FCC:	8923
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

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HQ File Number:	HQRNORMAPPLY00098147AM21
RA File Number:	09AA04005473AM21
License Number:	0911000464
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	783032
CIF FCC:	10624
FOB Value:	923125
FOB FCC:	12821
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 156/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098156AM21
RA File Number:	03AA04019688AM21
License Number:	0311001130
Date of Authorisation Issued:	05-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388066415
Name:	RELIANCE INDUSTRIES LIMITED
Address:	MAKER CHAMBER IV,,MUMBAI MAHARASHTRA,400021.
PIN:	400021
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2229660182
CIF FCC:	30130543
FOB Value:	3700000000
FOB FCC:	51175656

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Chemical & Petrochemical (D/o C&PC) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 157/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098707AM21
RA File Number:	03AA04024953AM21
License Number:	0311001996
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0308073908
Name:	RUMIT LIFE CARE
Address:	406 KALIANDAS UDYOG BHAVAN,,MUMBAI,400025.
PIN:	400025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5535000
CIF FCC:	74898
FOB Value:	7184620
FOB FCC:	99509

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Betamethasone Dipropionate (IP/BP/EP/USP)	115 kg	1	Betamethasone	99.82 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 158/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098898AM21
RA File Number:	31AA04006436AM21
License Number:	3111000180
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11920000
CIF FCC:	161517
FOB Value:	25000000
FOB FCC:	346740
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 159/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098795AM21
RA File Number:	03AA04028082AM21
License Number:	0311002315
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C.,GUJARAT,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	14831171
CIF FCC:	201237
FOB Value:	56052000
FOB FCC:	778500
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 160/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098900AM21
RA File Number:	31AA04006116AM21
License Number:	3111000158
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0390004294
Name:	BALAJI AMINES LIMITED
Address:	BALAJI TOWER NO 9/1A/1 HOTGI ROAD,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9835740
CIF FCC:	133456
FOB Value:	11242444
FOB FCC:	156145
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 161/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098842AM21
RA File Number:	03AA04028081AM21
License Number:	0311002319
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C.,GUJARAT,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	14831171
CIF FCC:	201237
FOB Value:	56052000
FOB FCC:	778500
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 162/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098942AM21
RA File Number:	03AA04022238AM21
License Number:	0311001500
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	74452246
CIF FCC:	1008155
FOB Value:	85690850
FOB FCC:	1188500
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 163/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098861AM21
RA File Number:	31AA04006764AM21
License Number:	3111000201
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	106280000
CIF FCC:	1442062
FOB Value:	155000000
FOB FCC:	2152777
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 164/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00099106AM21
RA File Number:	02AA04010200AM21
License Number:	0211000381
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Kolkata
IEC:	0215025806
Name:	HALDIA PETROCHEMICALS LIMITED
Address:	Bengal ECO Intelligent Park Block EM Tower 1,SALT LAKE,700091.
PIN:	700091
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	982055488
CIF FCC:	13325040
FOB Value:	1134000000
FOB FCC:	15750000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Chemical & Petrochemical (D/o C&PC) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 165/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098875AM21
RA File Number:	03AA04027340AM21
License Number:	0311002180
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0393014096
Name:	BAYER VAPI PRIVATE LIMITED
Address:	PLOT NO 306/3 2ND PHASE,VAPI,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	161995548
CIF FCC:	2198040
FOB Value:	187200000
FOB FCC:	2600000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 166/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098883AM21
RA File Number:	05AA04037727AM21
License Number:	0511001580
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0510099700
Name:	STERILE INDIA PRIVATE LIMITED
Address:	501 5TH FLOOR, AGGARWAL CORPORATE HEIGHTS,,NEW DELHI,110034.
PIN:	110034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2579500
CIF FCC:	35000
FOB Value:	15567567
FOB FCC:	216216
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 167/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098885AM21
RA File Number:	03AA04023690AM21
License Number:	0311002321
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0301042748
Name:	UTKARSH VASANTKUMAR MEHTA HUF
Address:	204 A, PRIYA APARTMENT,MUMBAI,400066.
PIN:	400066
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1460309
CIF FCC:	19787
FOB Value:	3406725
FOB FCC:	47250
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 168/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00098895AM21
RA File Number:	31AA04006435AM21
License Number:	3111000179
Date of Authorisation Issued:	08-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7960000
CIF FCC:	107859
FOB Value:	17500000
FOB FCC:	242718
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 169/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00099903AM21
RA File Number:	03AA04027876AM21
License Number:	0311002256
Date of Authorisation Issued:	09-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399015035
Name:	KOPRAN RESEARCH LABORATORIES LIMITED
Address:	PARIJAT HOUSE,1076,DR. E. MOSES,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	273172900
CIF FCC:	3706552
FOB Value:	326480000
FOB FCC:	4534444
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 170/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00099916AM21
RA File Number:	03AA04019690AM21
License Number:	0311002262
Date of Authorisation Issued:	09-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388066415
Name:	RELIANCE INDUSTRIES LIMITED
Address:	MAKER CHAMBER IV,,MUMBAI MAHARASHTRA,400021.
PIN:	400021
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	779636649
CIF FCC:	10535630
FOB Value:	1110000000
FOB FCC:	15352697

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Chemical & Petrochemical (D/o C&PC) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 171/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100512AM21
RA File Number:	09AA04005394AM21
License Number:	0911000470
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0900009501
Name:	PORUS LABORATORIES PRIVATE LIMITED
Address:	PLOT NO 402 AND 403, 4TH FLOOR, HYDERABAD,500033.
PIN:	500033
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	288041472
CIF FCC:	3908296
FOB Value:	332236800
FOB FCC:	4614400
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 172/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100529AM21
RA File Number:	092404000465AM21
License Number:	0911000490
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906009235
Name:	DISCOVERY LABORATORIES PRIVATE LIMITED
Address:	MIG 172, KPHB COLONY,,HYDERABAD,500072.
PIN:	500072
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	580092
CIF FCC:	7719
FOB Value:	6832000
FOB FCC:	90911
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 173/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100600AM21
RA File Number:	09AA04005498AM21
License Number:	0911000487
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1762153
CIF FCC:	23845
FOB Value:	2067800
FOB FCC:	28639
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 174/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100650AM21
RA File Number:	05AA04038882AM21
License Number:	0511001681
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0501049185
Name:	RAJEEV MUKUL
Address:	913, D-MALL, D-1, WAZIRPUR, PLACE, PITAMPURA, DELHI, 110034.
PIN:	110034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	731610
CIF FCC:	9899
FOB Value:	2772480
FOB FCC:	38400
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 175/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100737AM21
RA File Number:	03AA04025038AM21
License Number:	0311002397
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	1711000248
Name:	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
Address:	KENI BUILDING,,PANAJI,403001.
PIN:	403001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5429440
CIF FCC:	60562
FOB Value:	18778977
FOB FCC:	217223

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Colchicine 500MCG Tablets	1 Number Tablet	1	Colchicine (Colchicine Ph.Eur.)	510 mcg / 500 mcg Tablet

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 176/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100747AM21
RA File Number:	03AA04021809AM21
License Number:	0311002322
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388012137
Name:	SANOFI INDIA LIMITED
Address:	SANOFI HOUSE,CTS NO.117-B, L&T,MUMBAI,400072.
PIN:	400072
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	343868356
CIF FCC:	3835676
FOB Value:	520466715
FOB FCC:	6020436
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 177/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100470AM21
RA File Number:	03AA04028406AM21
License Number:	0311002391
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	8567377
CIF FCC:	115932
FOB Value:	9862610
FOB FCC:	136601
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 178/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100855AM21
RA File Number:	072404000200AM21
License Number:	0711000645
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PVT LTD
Address:	125 & 126 SIPCOT INDUSTRIAL COMPLEX,HOSUR,635126.
PIN:	635126
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23739808
CIF FCC:	322114
FOB Value:	29437363
FOB FCC:	408852
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 179/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00100472AM21
RA File Number:	03AA04028410AM21
License Number:	0311002393
Date of Authorisation Issued:	10-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1566730
CIF FCC:	21200
FOB Value:	1804278
FOB FCC:	24990
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 180/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00101696AM21
RA File Number:	09AA04005325AM21
License Number:	0911000494
Date of Authorisation Issued:	11-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0509067654
Name:	JODAS EXPOIM PRIVATE LIMITED
Address:	Plot No 55 and 45 TSIIC,MEDAK,502279.
PIN:	502279
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	29480000
CIF FCC:	398917
FOB Value:	74584612
FOB FCC:	1033027
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 181/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00101747AM21
RA File Number:	31AA04006253AM21
License Number:	3111000177
Date of Authorisation Issued:	11-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	41047560
CIF FCC:	556954
FOB Value:	75705000
FOB FCC:	1051458
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Quantity and Commercial Value of By Product – Acetic Acid.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 182/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00101228AM21
RA File Number:	03AA04028920AM21
License Number:	0311002428
Date of Authorisation Issued:	11-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0301042748
Name:	UTKARSH VASANTKUMAR MEHTA HUF
Address:	204 A, PRIYA APARTMENT,MUMBAI,400066.
PIN:	400066
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2520692
CIF FCC:	34109
FOB Value:	11732500
FOB FCC:	162500
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 183/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00102118AM21
RA File Number:	06AA04004227AM21
License Number:	0611000246
Date of Authorisation Issued:	12-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Kanpur
IEC:	0697001008
Name:	ORGANIC INDIA PRIVATE LIMITED
Address:	UNIT 003 GROUND FLOOR M-6 UPPAL,NEW DELHI,110025.
PIN:	110025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Food Products
CIF Value of the License:	928184
CIF FCC:	12559
FOB Value:	8000666
FOB FCC:	110812
Decision: The Committee considered the case as per Agenda and it was observed that the ITC HS Code of first Export Product is 09021090, which is dealt in Norms Committee-6. Hence, it was decided to transfer the case to NC-6.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 184/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103407AM21
RA File Number:	03AA04019762AM21
License Number:	0311002479
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391156853
Name:	LUPIN LIMITED
Address:	Kalpataru Inspire, 3rd floor, off,Mumbai,400055.
PIN:	400055
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	70164322
CIF FCC:	948166
FOB Value:	119892880
FOB FCC:	1658269
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 185/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103411AM21
RA File Number:	03AA04029112AM21
License Number:	0311002504
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388090324
Name:	MANGALAM DRUGS AND ORGANICS LIMITED
Address:	3RD FLOOR, RUPAM BUILDING, 239,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5903134
CIF FCC:	79880
FOB Value:	6642400
FOB FCC:	92000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
HYDROXY CHLOROQUINE SULFATE	2000 kg	1	ETHOXY METHYLENE MALONIC ACID ESTER	2292.80 kg
		2	HYDROXY NOVALDIAMINE	1180.00 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 186/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103431AM21
RA File Number:	03AA04030127AM21
License Number:	0311002519
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305008285
Name:	FINE ORGANIC INDUSTRIES LIMITED
Address:	FINE HOUSE ANANDJI STREET OFF,MUMBAI,400077.
PIN:	400077
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15127036
CIF FCC:	204696
FOB Value:	29241000
FOB FCC:	405000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
GLYCERYL MONO LAURATE (GML)	1 kg	1	LAURIC ACID	0.738 kg
		2	GLYCERINE	0.339 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 187/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103187AM21
RA File Number:	03AA04026743AM21
License Number:	0311002213
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	38988715
CIF FCC:	529019
FOB Value:	53788181
FOB FCC:	747058
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E. (ii) DML. (iii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 188/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103633AM21
RA File Number:	03AA04020533AM21
License Number:	0311001310
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0395047803
Name:	BLUE JET HEALTHCARE PRIVATE LIMITED
Address:	UNIT I : 3/2,MILE STONE,KALYAN MURBAD RD.,SHAHAD, MAHARASHTRA,421103.
PIN:	421103
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	249528000
CIF FCC:	3372000
FOB Value:	433800000
FOB FCC:	6000000
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 189/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103193AM21
RA File Number:	03AA04028824AM21
License Number:	0311002409
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	55224696
CIF FCC:	747289
FOB Value:	75126643
FOB FCC:	1040535

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836099 dated 05.05.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	GLIPIZIDE EXTENDED RELEASE TABLETS 10 MG. Each tablet contains (i) Glipizide USP-10 mg(ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 123.423 Kgs (ii) 366.566 Kgs (iii) 2198.164 Kgs (iv) 1234.230 Kgs.)	1 Number
2	GLIPIZIDE EXTENDED RELEASE TABLETS 5MG. Each tablet contains (i) Glipizide USP- 5 mg(ii) Eastman (TM Cellulose Acetate (CA398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 68.182 Kgs (ii) 278.183 Kgs (iii) 1214.321 Kgs (iv) 681.820 Kgs.)	1 Number
3	GLIPIZIDE EXTENDED RELEASE TABLETS 2.5 MG. Each tablet contains (i) Glipizide USP-2.5 mg(ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 33.929 Kgs (ii) 276.860 Kgs (iii) 1208.549 Kgs (iv) 678.579Kgs.)	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 190/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103683AM21
RA File Number:	31AA04007156AM21
License Number:	3111000220
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0307052001
Name:	DEEPAK NOVOCHEM TECHNOLOGIES LIMITED
Address:	OFFICE NO.515, 5th FLOOR,CITY POINT,PUNE,411001.
PIN:	411001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13929300
CIF FCC:	188488
FOB Value:	21600000
FOB FCC:	299168
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Justification for low yield in second stage of reaction.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 191/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103203AM21
RA File Number:	03AA04020934AM21
License Number:	0311002260
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388066415
Name:	RELIANCE INDUSTRIES LIMITED
Address:	MAKER CHAMBER IV,,MUMBAI MAHARASHTRA,400021.
PIN:	400021
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11778836
CIF FCC:	159496
FOB Value:	23053975
FOB FCC:	319750

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to refer the case to Department of Chemical & Petrochemical (D/o C&PC) for obtaining its comments.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 192/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103221AM21
RA File Number:	07AA04009852AM21
License Number:	0711000657
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0799007803
Name:	MAIVA PHARMA PRIVATE LIMITED
Address:	688, Ground Floor, 6th Main,,BANGALORE,560097.
PIN:	560097
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5494500
CIF FCC:	74350
FOB Value:	58223520
FOB FCC:	806419

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Furosemide Injection USP 10mg per mL, 2mL Vial	492000 Numbers	1	Grey Westar RS SIL 1 (13mm Chlorobutyle Rubber Stopper	Relevant as per packing policy
Furosemide Injection USP 10mg per mL, 4mL Vial	606000 Numbers	1	Grey Westar RS SIL 1 (13mm Chlorobutyle Rubber Stopper	Relevant as per packing policy
Furosemide Injection USP 10mg per mL, 10mL Vial	172000 Number	1	Grey Westar RS SIL 1 (13mm Chlorobutyle Rubber Stopper	Relevant as per packing policy

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 193/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00103227AM21
RA File Number:	31AA04006434AM21
License Number:	3111000178
Date of Authorisation Issued:	15-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9384800
CIF FCC:	127165
FOB Value:	15000000
FOB FCC:	208044
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 194/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00104605AM21
RA File Number:	09AA04005655AM21
License Number:	0911000535
Date of Authorisation Issued:	16-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AABCZ1494R
Name:	THERAPIVA PRIVATE LIMITED
Address:	P. NO. 40 AND 41 , 3RD FLOOR, VENTUREAST PLAZA,HYDERABAD,500032.
PIN:	500032
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	39000000
CIF FCC:	527740
FOB Value:	71478000
FOB FCC:	990000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 195/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00104014AM21
RA File Number:	03AA04029725AM21
License Number:	0311002554
Date of Authorisation Issued:	16-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388033771
Name:	ORIENTAL AROMATICS LIMITED
Address:	133 JEHangir BUIDING 2 ND FLOOR,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	14915681
CIF FCC:	201836
FOB Value:	31768000
FOB FCC:	440000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete technical details as per Annexure of Appendix 4E.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 196/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00104575AM21
RA File Number:	52AA04007931AM21
License Number:	5211000485
Date of Authorisation Issued:	16-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Surat
IEC:	5212018277
Name:	AETHER INDUSTRIES LIMITED
Address:	PLOT NO 8203,,SURAT,394230.
PIN:	394230
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	197178848
CIF FCC:	2668184
FOB Value:	291369000
FOB FCC:	4035581
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 197/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00104599AM21
RA File Number:	09AA04005403AM21
License Number:	0911000524
Date of Authorisation Issued:	16-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912003707
Name:	HONOUR LAB LIMITED
Address:	H.NO.8-3-166/7/1, HETERO HOUSE,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	334768000
CIF FCC:	4542306
FOB Value:	435198400
FOB FCC:	6044422

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export Product	Qty.	Sl. No.	Import items	Qty.
(1R,2S,5R)-2-Isopropyl-5-methylcyclohexyl-(2R,5S)-5-(4-amino-2-oxopyrimidin-1-(2H)-yl)-1,3-oxathiolane-2-carboxylate (OR) Cyclohexyl Ester (PE) (OR) Cyclohexyl Ester HN	200000 kg	1	N,N-Dimethyl formamide	56,000 kg
		2	Hexamethyl disilazane	141600 kg
		3	Cytosine	86800 kg
		4	Triphosgene	1,00,000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 198/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00105836AM21
RA File Number:	08AA04012038AM21
License Number:	0811001061
Date of Authorisation Issued:	18-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0801002494
Name:	GOPINATH CHEM TECH LIMITED
Address:	A-514, ATMA HOUSE OPP. OLD R.B.I.,AHMEDABAD,380009.
PIN:	380009
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	13090275
CIF FCC:	177134
FOB Value:	18025000
FOB FCC:	249653
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 199/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00106311AM21
RA File Number:	09AA04004395AM21
License Number:	0911000512
Date of Authorisation Issued:	18-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0908012110
Name:	INCHEM LABORATORIES PRIVATE LIMITED
Address:	NO. 7-2-1735, PLOT NO. 1,,SANATH NAGAR HYDERABAD TELANGANA,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	23890475
CIF FCC:	323500
FOB Value:	59122000
FOB FCC:	820000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 200/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00107455AM21
RA File Number:	02AA04010857AM21
License Number:	0211000433
Date of Authorisation Issued:	19-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Kolkata
IEC:	0288048237
Name:	WEST BENGAL CHEMICAL INDUSTRIES LIMITED
Address:	145/1, JESSORE ROAD,,KOLKATA,700089.
PIN:	700089
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1868192
CIF FCC:	25279
FOB Value:	2527000
FOB FCC:	35000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 201/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00107042AM21
RA File Number:	03AA04029353AM21
License Number:	0311002597
Date of Authorisation Issued:	19-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C.,GUJARAT,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	66922896
CIF FCC:	905587
FOB Value:	84538800
FOB FCC:	1170897
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 202/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00107276AM21
RA File Number:	03AA04021445AM21
License Number:	0311002623
Date of Authorisation Issued:	19-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	3115905238
Name:	REYAANSH HEALTHCARE
Address:	F 43 DEOLALI PLAZA, LAM ROAD,NASIK,422401.
PIN:	422401
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7915778
CIF FCC:	107405
FOB Value:	10779930
FOB FCC:	149721
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 203/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00107278AM21
RA File Number:	03AA04022151AM21
License Number:	0311002655
Date of Authorisation Issued:	19-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	3115905238
Name:	REYAANSH HEALTHCARE
Address:	F 43 DEOLALI PLAZA, LAM ROAD,NASIK,422401.
PIN:	422401
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	832496
CIF FCC:	11295
FOB Value:	5342610
FOB FCC:	74202
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 204/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00107380AM21
RA File Number:	26AA04001057AM21
License Number:	2611000112
Date of Authorisation Issued:	19-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Visakhapatnam
IEC:	0996007491
Name:	VALENS MOLECULES PRIVATE LIMITED
Address:	NO.202, SVS CLASSIC RESIDENCY,HYDERABAD,500016.
PIN:	500016
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	308644500
CIF FCC:	4176515
FOB Value:	861400000
FOB FCC:	11930747
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 205/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00107407AM21
RA File Number:	07AA04010500AM21
License Number:	0711000720
Date of Authorisation Issued:	19-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788012363
Name:	MICRO LABS LIMITED
Address:	NO 31, RACE COURSE ROAD,BENGALURU,560001.
PIN:	560001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	41731404
CIF FCC:	568935
FOB Value:	55075800
FOB FCC:	769215

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.
1	CIPROFLOXACIN 250MG TABLETS (CIPROFLOXACIN 250MG TABLETS BP/EP/IP/USP 2500000 Nos.)	25,00,000 Numbers	1	CIPROFLOXACIN HCL	693.75 kg
2	CIPROFLOXACIN 500MG TABLETS (CIPROFLOXACIN 500MG TABLETS BP/EP/IP/USP 34800000 Nos.)	3,48,00,000 Number	1	CIPROFLOXACIN HCL	19314 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 206/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00108377AM21
RA File Number:	03AA04024460AM21
License Number:	0311001878
Date of Authorisation Issued:	22-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399028374
Name:	DANASHMAND ORGANIC PRIVATE LIMITED
Address:	1 292 MANHAS MANSION,MUMBAI,400098.
PIN:	400098
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	5719500
CIF FCC:	77605
FOB Value:	15639932
FOB FCC:	217221
Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms as applied for in this Advance Authorization by the firm. RA concerned may take further necessary action as per above decision of NC.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 207/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00108412AM21
RA File Number:	03AA04030394AM21
License Number:	0311002658
Date of Authorisation Issued:	22-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388063262
Name:	J B CHEMICALS & PHARMACEUTICALS LTD
Address:	NEELAM CENTRE, B WING,MUMBAI,400030.
PIN:	400030
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	55374560
CIF FCC:	749317
FOB Value:	75335328
FOB FCC:	1043425

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **NC/3/MEET/Jan/202021/4 dated 12.02.2021** against Advance Authorization No. **0310836099 dated 05.05.2020**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.
1	GLIPIZIDE EXTENDED RELEASE TABLETS 10 MG. Each tablet contains (i) Glipizide USP-10 mg(ii) Eastman (TM Cellulose Acetate (CA 398-10NF/EP)- 29.70 mg (iii) Sentry Polyox WSR N80 FP NF- 178.10 mg (iv) Sentry Polyox WSR 303 NF- 100 mg. Net content (i) 123.423 Kgs (ii) 366.566 Kgs (iii) 2198.164 Kgs (iv) 1234.230 Kgs.)	1 Number
2	GLIPIZIDE EXTENDED RELEASE TABLETS 5MG. Each tablet contains (i) Glipizide USP- 5 mg(ii) Eastman (TM Cellulose Acetate (CA398-10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 68.182 Kgs (ii) 278.183 Kgs (iii) 1214.321 Kgs (iv) 681.820 Kgs.)	1 Number
3	GLIPIZIDE EXTENDED RELEASE TABLETS2.5 MG. Each tablet contains (i) Glipizide USP-2.5 mg(ii) Eastman (TM Cellulose Acetate (CA 398- 10NF/EP)- 20.40 mg (iii) Sentry Polyox WSR N80 FP NF- 89.05 mg (iv) Sentry Polyox WSR 303 NF- 50 mg. Net content (i) 33.929Kgs (ii) 276.860Kgs (iii) 1208.549 Kgs(iv) 678.579Kgs.)	1 Number

Sl. No.	Import Items	For export of 1 Number of Tablet		
		2.5 mg	5.0 mg	10.0 mg
1	GLIPIZIDE USP	2.55 mg	5.10 mg	10.20 mg
2	EASTMAN (TM) CELLULOSE ACETATE (CA 398-10NF/EP)	20.40 mg	20.40 mg	29.70 mg
3	SENTRY POLYOX WSR N80 FP NF	89.05 mg	89.05 mg	178.10 mg
4	SENTRY POLYOX WSR 303 NF	50.00 mg	50.00 mg	100.00 mg

RA concerned may take further necessary action as per above decision of NC.

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HQ File Number:	HQRNORMAPPLY00108415AM21
RA File Number:	03AA04028192AM21
License Number:	0311002303
Date of Authorisation Issued:	22-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	38143521
CIF FCC:	516150
FOB Value:	43897600
FOB FCC:	608000

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) **Production Consumption data for last three years duly certified by Central Taxes & GST Authority.**

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HQ File Number:	HQRNORMAPPLY00108766AM21
RA File Number:	039404000652AM21
License Number:	0311002733
Date of Authorisation Issued:	22-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3877088
CIF FCC:	52535
FOB Value:	4462990
FOB FCC:	61900
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production Consumption data for last three years duly certified by Central Taxes & GST Authority.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 210/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00109027AM21
RA File Number:	03AA04031482AM21
License Number:	0311002729
Date of Authorisation Issued:	22-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0302070770
Name:	NAVIN FLUORINE INTERNATIONAL LIMITED
Address:	SUNTECK CENTRE, 2ND FLOOR, 37/40,MUMBAI,400057.
PIN:	400057
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	119713566
CIF FCC:	1632086
FOB Value:	246226699
FOB FCC:	3410342
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00111593AM21
RA File Number:	56AA04002739AM21
License Number:	5611000205
Date of Authorisation Issued:	23-03-2021
Office of Issue:	Office of the Deputy Director General of Foreign Trade, Indore
IEC:	1109005741
Name:	KRITI NUTRIENTS LTD
Address:	Mehta Chambers 34,,Indore,452007.
PIN:	452007
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Food Products
CIF Value of the License:	11971800
CIF FCC:	163214
FOB Value:	13528134
FOB FCC:	188940
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Complete COA of import item from foreign supplier, indicating purity level, percentage constituents in it. (ii) Complete technical specifications of Export, indicating percentage purity level. (iii) Justification for wastage claimed. (iv) Detailed Manufacturing Process.	

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HQ File Number:	HQRNORMAPPLY00112890AM21
RA File Number:	09AA04006435AM21
License Number:	0911000600
Date of Authorisation Issued:	24-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	7701750
CIF FCC:	105000
FOB Value:	9308000
FOB FCC:	130000
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00112520AM21
RA File Number:	03AA04032041AM21
License Number:	0311002781
Date of Authorisation Issued:	24-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0393041620
Name:	SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED
Address:	UNIT 1 PLOT NO 808 A 2 III PHASE, VAPI, 396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	47333700
CIF FCC:	645312
FOB Value:	56327103
FOB FCC:	786691
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00113900AM21
RA File Number:	05AA04040151AM21
License Number:	0511001937
Date of Authorisation Issued:	25-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0596059035
Name:	KLJ PLASTICIZERS LIMITED.
Address:	KLJ HOUSE, 8A, 8TH FLOOR, SHIVAJI MARG, NAJAFGARH ROAD,NEW DELHI,110015.
PIN:	110015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	60878820
CIF FCC:	823800
FOB Value:	68402280
FOB FCC:	947400
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00113937AM21
RA File Number:	30AA04005114AM21
License Number:	3011000438
Date of Authorisation Issued:	25-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2206002990
Name:	BROOKS LABORATORIES LIMITED
Address:	VILLAGE KISHANPURA, NALAGARH ROAD,,BADDI, DISTT. SOLAN (HP),174101.
PIN:	174101
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Miscellaneous Products
CIF Value of the License:	35376000
CIF FCC:	479999
FOB Value:	39744000
FOB FCC:	552000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula. (iii) COA of import item from foreign supplier	

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HQ File Number:	HQRNORMAPPLY00114386AM21
RA File Number:	03AA04027304AM21
License Number:	0311002339
Date of Authorisation Issued:	26-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAACZ5212E
Name:	GLENMARK LIFE SCIENCES LIMITED
Address:	Plot 170-172, Chandramouli,Solapur,413213.
PIN:	413213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	70797805
CIF FCC:	958021
FOB Value:	180000000
FOB FCC:	2493074
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00114387AM21
RA File Number:	03AA04029354AM21
License Number:	0311002596
Date of Authorisation Issued:	26-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391142321
Name:	AMOLI ORGANICS PRIVATE LIMITED
Address:	PLOT NO. 322/4 B G.I.D.C.,GUJARAT,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	66922896
CIF FCC:	905587
FOB Value:	84538800
FOB FCC:	1170897
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00114423AM21
RA File Number:	09AA04006434AM21
License Number:	0911000598
Date of Authorisation Issued:	26-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	12734733
CIF FCC:	173616
FOB Value:	31146000
FOB FCC:	435000
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00114107AM21
RA File Number:	09AA04005572AM21
License Number:	0911000481
Date of Authorisation Issued:	26-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991001109
Name:	GRANULES INIDIA LIMITED
Address:	2nd & 5th FLOOR,BLOCK-III,MY HOME HUB,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4210277
CIF FCC:	56972
FOB Value:	5169500
FOB FCC:	71599
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00114583AM21
RA File Number:	05AA04041519AM21
License Number:	0511001902
Date of Authorisation Issued:	26-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0597000409
Name:	SIMPEX PHARMA PVT LTD
Address:	B-4/160, SAFDARJUNG ENCLAVE, New Delhi, 110029.
PIN:	110029
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6728248
CIF FCC:	91728
FOB Value:	9451200
FOB FCC:	132000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Cycloserine Capsule(Cycloserine Capsules 250 mg. Each hard gelatin capsule contains Cycloserine USP 250 mg.)	550000 Numbers	1	Cycloserine	140.25 kg

RA concerned may take further necessary action as per above decision of NC.

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HQ File Number:	HQRNORMAPPLY00115936AM21
RA File Number:	09AA04006613AM21
License Number:	0911000627
Date of Authorisation Issued:	29-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	18307059
CIF FCC:	249584
FOB Value:	96660000
FOB FCC:	1350000
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00116715AM21
RA File Number:	31AA04007850AM21
License Number:	3111000256
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0390004294
Name:	BALAJI AMINES LIMITED
Address:	BALAJI TOWER NO 9/1A/1 HOTGI ROAD,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9835740
CIF FCC:	134093
FOB Value:	11179986
FOB FCC:	156145
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00116717AM21
RA File Number:	31AA04007858AM21
License Number:	3111000257
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3106016906
Name:	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Address:	OFFICE NO. 503, PENTAGON TOWER 4,,PUNE,411013.
PIN:	411013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2995320
CIF FCC:	40835
FOB Value:	9724712
FOB FCC:	135820
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Justification for low yield for Phosphorus Qxy Chloride & Ammonia.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 224/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116806AM21
RA File Number:	03AA04033146AM21
License Number:	0311002953
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396056695
Name:	LEBEN LABORATORIES PRIVATE LIMITED
Address:	PLOT NO L-4 & L-15 PHASE-III,,AKOLA,444104.
PIN:	444104
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	4672395
CIF FCC:	63700
FOB Value:	6224188
FOB FCC:	86930

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
DOXYLEB CAPSULES (DOXYCYCLINE HYCLATE CAPSULES BP) 100MG(IN PACKINGS OF 10x10, 10x100 & 1000s . QTY CONSUMED OF EXEMPT MATERIAL DOXYCYCLINE HYCLATE/HCl BP 117MG /CAPSULE)	5982906 Numbers	1	DOXYCYCLINE HYCLATE HCl BP	690.427 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 225/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116892AM21
RA File Number:	34AA04003261AM21
License Number:	3411000335
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3405003237
Name:	RENOWN PHARMACEUTICALS PRIVATE LIMITED
Address:	SURVEY NO .143, A VILLAGE RANU,,VADODARA,391445.
PIN:	391445
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10708461
CIF FCC:	144904
FOB Value:	60371139
FOB FCC:	836165
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 226/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116649AM21
RA File Number:	03AA04033440AM21
License Number:	0311002949
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305008285
Name:	FINE ORGANIC INDUSTRIES LIMITED
Address:	FINE HOUSE ANANDJI STREET OFF,MUMBAI,400077.
PIN:	400077
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	6108533
CIF FCC:	83279
FOB Value:	14499000
FOB FCC:	202500

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
GLYCERYL MONO LAURATE (GML)	1 kg	1	LAURIC ACID	0.738 kg
		2	GLYCERINE	0.339 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 227/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116666AM21
RA File Number:	31AA04007577AM21
License Number:	3111000245
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3116918732
Name:	VEKO CARE PRIVATE LIMITED
Address:	3 AMARPARK APARTMENT, 1205/2/1,PUNE,411005.
PIN:	411005
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	43866797
CIF FCC:	598047
FOB Value:	53368435
FOB FCC:	745369
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 228/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116704AM21
RA File Number:	31AA04006841AM21
License Number:	3111000253
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3109006197
Name:	GLOBE CHEMIE
Address:	3, CHANDRANEEL APT., NEAR DSK,PUNE, MAH.,411021.
PIN:	411021
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Other
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9728400
CIF FCC:	131642
FOB Value:	133056000
FOB FCC:	1842880
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 229/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116713AM21
RA File Number:	31AA04007907AM21
License Number:	3111000255
Date of Authorisation Issued:	30-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11348800
CIF FCC:	154721
FOB Value:	15000000
FOB FCC:	209497
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 230/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00117102AM21
RA File Number:	03AA04032376AM21
License Number:	0311002851
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	5210018784
Name:	VERTELLUS SPECIALTY MATERIALS (INDIA) PRIVATE LIMITED
Address:	PLOT NO 287/1 AND 2A PHASE-II,VAPI,396195.
PIN:	396195
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	56700000
CIF FCC:	773006
FOB Value:	96750000
FOB FCC:	1351256
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 231/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00117179AM21
RA File Number:	13AA04008045AM21
License Number:	1311000264
Date of Authorisation Issued:	31-03-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Jaipur
IEC:	1393001114
Name:	PI INDUSTRIES LIMITED
Address:	UDASAGAR ROAD,,UDAIPUR,313001.
PIN:	313001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	256147882
CIF FCC:	3492131
FOB Value:	408678480
FOB FCC:	5707800
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Requirement and recovery of DML in the process. (ii) Complete Material balance showing utilization of DMF.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 232/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00114151AM22
RA File Number:	09AA04003810AM22
License Number:	0911001038
Date of Authorisation Issued:	14-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	ABBCS1159F
Name:	SUVEN PHARMACEUTICALS LIMITED
Address:	8-2-334 SDE SERENE CHAMBERS,HYDERABAD,500034.
PIN:	500034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	980229
CIF FCC:	13255
FOB Value:	1961281
FOB FCC:	27145
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula. (iii) COA of import item from foreign supplier. (iv) Technical justification for import of injectable a.i. against manufacture of tablets.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 233/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00114248AM22
RA File Number:	09AA04003134AM22
License Number:	0911000921
Date of Authorisation Issued:	14-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0990002110
Name:	GLAND PHARMA LIMITED
Address:	Part of Plot No.11 & 87, Sy No.119 to 140, 258, 275 to 280,,HYDERABAD,502307.
PIN:	502307
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	380410876
CIF FCC:	5144163
FOB Value:	434100000
FOB FCC:	6008304
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 234/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00114272AM22
RA File Number:	03AA04025092AM22
License Number:	0311004593
Date of Authorisation Issued:	14-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396018793
Name:	YASHO INDUSTRIES LIMITED
Address:	OFFICE NO.101/102 PENINSULA HEIGHTS,MUMBAI,400058.
PIN:	400058
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	9887115
CIF FCC:	133700
FOB Value:	15172500
FOB FCC:	210000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 235/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00114285AM22
RA File Number:	08AA04007100AM22
License Number:	0811001728
Date of Authorisation Issued:	14-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0894014293
Name:	AMANTA HEALTHCARE LIMITED
Address:	5TH FLOOR, HERITAGE NR. GUJARAT,AHMEDABAD,380009.
PIN:	380009
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1449107
CIF FCC:	19595
FOB Value:	7235424
FOB FCC:	100144
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 236/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00115056AM22
RA File Number:	08AA04007143AM22
License Number:	0811001742
Date of Authorisation Issued:	15-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	OFFICE No. 62, 6th FLOOR, TITANIUM,AHMEDABAD,380015.
PIN:	380015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11200072
CIF FCC:	151454
FOB Value:	12856563
FOB FCC:	177945
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML. (ii) Master Batch Formula. (iii) Composition of import item. (iv) COA of import item from foreign supplier.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 237/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00115478AM22
RA File Number:	03AA04006779AM22
License Number:	0311004643
Date of Authorisation Issued:	15-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388090324
Name:	MANGALAM DRUGS AND ORGANICS LIMITED
Address:	3RD FLOOR, RUPAM BUILDING, 239,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15457750
CIF FCC:	209029
FOB Value:	17437500
FOB FCC:	241349

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
HYDROXY CHLOROQUINE SULFATE	5000 kg	1	ETHOXY METHYLENE MALONIC ACID ESTER	5732 kg
		2	HYDROXY NOVALDIAM INE	2950 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 238/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116038AM22
RA File Number:	09AA04003251AM22
License Number:	0911001059
Date of Authorisation Issued:	16-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0509067654
Name:	JODAS EXPOIM PRIVATE LIMITED
Address:	Plot No 55 and 45 TSIIC,MEDAK,502279.
PIN:	502279
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	190612500
CIF FCC:	2572368
FOB Value:	248370000
FOB FCC:	3432895
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 239/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116362AM22
RA File Number:	03AA04023862AM22
License Number:	0311004667
Date of Authorisation Issued:	16-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388030461
Name:	F D C LIMITED
Address:	142-48,,MUMBAI,400102.
PIN:	400102
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1201688
CIF FCC:	16250
FOB Value:	2528750
FOB FCC:	35000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
BRIMONIDINE EYE DROPS 5ML (IOBRIM EYE DROPS 5ML) (EYE DROPS)	25000 vials	1	BRIMONIDINEL TARTRATE	255 gms

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 240/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116364AM22
RA File Number:	03AA04018728AM22
License Number:	0311004668
Date of Authorisation Issued:	16-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAFCI3533E
Name:	INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED
Address:	Plot No3 21, Ankleshwar, 394116.
PIN:	394116
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19950000
CIF FCC:	269776
FOB Value:	32970000
FOB FCC:	456332
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 241/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00115696AM22
RA File Number:	09AA04003337AM22
License Number:	0911000977
Date of Authorisation Issued:	16-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912003707
Name:	HONOUR LAB LIMITED
Address:	H.NO.8-3-166/7/1, HETERO HOUSE,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	94802400
CIF FCC:	1279384
FOB Value:	123243120
FOB FCC:	1703429

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) COA of import item from foreign supplier.
- (ii) COA of export item.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 242/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00116490AM22
RA File Number:	03AA04026047AM22
License Number:	0311004672
Date of Authorisation Issued:	17-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388120347
Name:	AMINES & PLASTICIZERS LTD
Address:	SHIVSAGAR ESTATE D BLDG 6TH FLOOR,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	29816640
CIF FCC:	403200
FOB Value:	73695000
FOB FCC:	1020000
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 243/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00118710AM22
RA File Number:	03AA04019330AM22
License Number:	0311004745
Date of Authorisation Issued:	19-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399015035
Name:	KOPRAN RESEARCH LABORATORIES LIMITED
Address:	PARIJAT HOUSE,1076,DR. E. MOSES,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	231609840
CIF FCC:	3131978
FOB Value:	284900000
FOB FCC:	3943252
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 244/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00119042AM22
RA File Number:	03AA04029162AM22
License Number:	0311004773
Date of Authorisation Issued:	20-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAACZ5212E
Name:	GLENMARK LIFE SCIENCES LIMITED
Address:	Plot 170-172, Chandramouli, Solapur, 413213.
PIN:	413213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	31631336
CIF FCC:	424296
FOB Value:	44542125
FOB FCC:	611422

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
ROSUVASTATIN CALCIUM	500 kg	1	Tert-Butyl(E)-6(2-(4-4-fluorophenyl)-6-Isopropyl-2-(Methyl (Methyl Sulphonyl) Amino Pyrimidin-5-yl) Vinyl)(4R,6S)-2,2 Dimethyl (1,3)Dioxane-4-yl) Acetate	650 kg
		2	ACETONITRILE	337 kg
		3	METHANOL	937 kg
		4	TOLUENE	386 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 245/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00119041AM22
RA File Number:	03AA04029178AM22
License Number:	0311004771
Date of Authorisation Issued:	20-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	AAACZ5212E
Name:	GLENMARK LIFE SCIENCES LIMITED
Address:	Plot 170-172, Chandramouli,Solapur,413213.
PIN:	413213
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	42036193
CIF FCC:	563865
FOB Value:	162562500
FOB FCC:	2231468
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 246/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00120846AM22
RA File Number:	03AA04028717AM22
License Number:	0311004808
Date of Authorisation Issued:	22-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1957382
CIF FCC:	26469
FOB Value:	2252979
FOB FCC:	31183
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production / Consumption data for three years duly certified by GST.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 247/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00121063AM22
RA File Number:	09AA04004636AM22
License Number:	0911001074
Date of Authorisation Issued:	22-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	AAFCB9406R
Name:	STYRAX LIFE SCIENCES PRIVATE LIMITED
Address:	H NO 31-15-8 PLAT NO 302,KURMANAPALEM VILLAGE VADLAPUDI,530043.
PIN:	530043
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	66021900
CIF FCC:	885605
FOB Value:	78000000
FOB FCC:	1070693

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
2(R)- (HYDROXY METHYL)-S(S) CYTOSIN-1-YI- 1,3- OXATHIOLANE SALICYLIC ACID SALT(LAMIVUDINE STAGE-1)	20000 kg	1	GLYOXALIC ACID 50 PERCENT	14920 kg
		2	2, 5 DIHYDROXY 1, 4 DIATHINE	6540 kg
		3	SODIUM BOROHYDRIDE	5200 kg
		4	DI METHYL FORMAMIDE	5200 kg
		5	CYTOSINE	8680 kg
		6	HEXA METHYL DISILAZANE	13800 kg
		7	METHYLENE DICHLORIDE	60000 kg
		8	L-MENTHOL FRESH OR RECOVERY	14720 kg
		9	TRI ETHYL AMINE	4660 kg
		10	TRIPHOSGINE	8000 kg
		11	SALICYLIC ACID	6000 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 248/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00121361AM22
RA File Number:	09AA04003879AM22
License Number:	0911001083
Date of Authorisation Issued:	22-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0997003006
Name:	HETERO LABS LIMITED
Address:	HETERO CORPORATE, NO. 7-2-A2,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	87408000
CIF FCC:	1181987
FOB Value:	113630400
FOB FCC:	1572739
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 249/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00121575AM22
RA File Number:	03AA04027359AM22
License Number:	0311004815
Date of Authorisation Issued:	22-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399015035
Name:	KOPRAN RESEARCH LABORATORIES LIMITED
Address:	PARIJAT HOUSE,1076,DR. E. MOSES,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	33542075
CIF FCC:	453577
FOB Value:	91591500
FOB FCC:	1267702

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
DORIPENEM STERILE	183 kg	1	MAP (METHYL VINYL PHOSPHATE-CAS NO. 189188-38-3) (4R-5S-6S-3-DIPHENYLOXY-6-1R-HYDROXYETHYL-4-METHYL-7-OXO-1-AZABICYCLO-3- 2 0 HEPT-2-ENE-2-CARBOXYLATE)	457.50 kg
		2	DORIPENEM SIDE CHAIN (4-NITROBENZYL (2S,4S)-4-ACETYLTHIO-2-[(N-SULFAMOYL-N-(TERT-BUTOXYCARBONYL) AMINO) PYRROLIDINE-1-CARBOXYLATE]	450.50 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 250/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00121816AM22
RA File Number:	03AA04024564AM22
License Number:	0311004820
Date of Authorisation Issued:	22-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388147407
Name:	USV PRIVATE LIMITED
Address:	ARVIND VITHAL GANDHI CHOWK,,MUMBAI,400088.
PIN:	400088
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10511267
CIF FCC:	142140
FOB Value:	26565314
FOB FCC:	367686

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
Doxycycline Hyclate DR Tablets USP 100 Mg 100 S((29,700 Bottles X 100 Per Bottle = 29,70,000 Tablets) (Net Content Weight = 297.00 kgs))	2970000 Tablets	1	Doxycycline Hyclate USP	342.74 kg

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 251/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00121824AM22
RA File Number:	03AA04028999AM22
License Number:	0311004821
Date of Authorisation Issued:	22-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	1711000248
Name:	VERGO PHARMA RESEARCH LABORATORIES PRIVATE LIMITED
Address:	KENI BUILDING,,PANAJI,403001.
PIN:	403001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3815700
CIF FCC:	42396
FOB Value:	14339534
FOB FCC:	165106
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) DML.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 252/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00122392AM22
RA File Number:	09AA04004589AM22
License Number:	0911001093
Date of Authorisation Issued:	23-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0509067654
Name:	JODAS EXPOIM PRIVATE LIMITED
Address:	Plot No 55 and 45 TSIIC,MEDAK,502279.
PIN:	502279
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	18637500
CIF FCC:	250000
FOB Value:	141814181
FOB FCC:	1946660
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00122419AM22
RA File Number:	34AA04003768AM22
License Number:	3411000762
Date of Authorisation Issued:	23-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0890000832
Name:	SUDEEP PHARMA PRIVATE LIMITED
Address:	129/1/A GIDC ESTATE,NANDESARI,391340.
PIN:	391340
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11173882
CIF FCC:	149884
FOB Value:	30441400
FOB FCC:	417864
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 254/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00122476AM22
RA File Number:	31AA04008718AM22
License Number:	3111000421
Date of Authorisation Issued:	23-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3115017324
Name:	APOTHECARY PHARMACEUTICALS PRIVATE LIMITED
Address:	69/2,1B, PANCHARATNA, NAVIN VASAHAT,KOLHAPUR,416112.
PIN:	416112
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	376740
CIF FCC:	5094
FOB Value:	6041235
FOB FCC:	83615
Decision:	Deferred for comments of TE.

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 255/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00122489AM22
RA File Number:	03AA04032754AM22
License Number:	0311004856
Date of Authorisation Issued:	23-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388003791
Name:	CIPLA LIMITED
Address:	CIPLA HOUSE, PENINSULA BUSINESS,PAREL MUMBAI MAHARASHTRA,400013.
PIN:	400013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19797151
CIF FCC:	265555
FOB Value:	27391600
FOB FCC:	376000
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00122631AM22
RA File Number:	03AA04017027AM22
License Number:	0311004864
Date of Authorisation Issued:	23-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388033771
Name:	ORIENTAL AROMATICS LIMITED
Address:	133 JEHANGIR BUIDING 2 ND FLOOR,MUMBAI,400001.
PIN:	400001
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	25485788
CIF FCC:	344635
FOB Value:	49637475
FOB FCC:	687023
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00122106AM22
RA File Number:	03AA04032146AM22
License Number:	0311004837
Date of Authorisation Issued:	23-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0399015035
Name:	KOPRAN RESEARCH LABORATORIES LIMITED
Address:	PARIJAT HOUSE,1076,DR. E. MOSES,MUMBAI,400018.
PIN:	400018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	42434700
CIF FCC:	569211
FOB Value:	54208000
FOB FCC:	744104
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00123544AM22
RA File Number:	09AA04003952AM22
License Number:	0911001061
Date of Authorisation Issued:	24-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0912003707
Name:	HONOUR LAB LIMITED
Address:	H.NO.8-3-166/7/1, HETERO HOUSE,,HYDERABAD,500018.
PIN:	500018
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	94802400
CIF FCC:	1281979
FOB Value:	123243120
FOB FCC:	1705787

Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:

- (i) COA of import item from foreign supplier.
- (ii) COA of export item.

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HQ File Number:	HQRNORMAPPLY00123634AM22
RA File Number:	09AA04003388AM22
License Number:	0911001113
Date of Authorisation Issued:	24-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0906010942
Name:	SMILAX LABORATORIES LIMITED
Address:	PLOT NO.12/A, IDA, PHASE-III,,R R DIST HYDERABAD,500055.
PIN:	500055
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	118999692
CIF FCC:	1596240
FOB Value:	450795800
FOB FCC:	6188000
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00123784AM22
RA File Number:	50AA04001407AM22
License Number:	5011000169
Date of Authorisation Issued:	24-06-2021
Office of Issue:	Office of the Deputy Director General of Foreign Trade, Nagpur
IEC:	0399005374
Name:	ZIM LABORATORIES LIMITED
Address:	Sadoday Gyan Ground Floor,NAGPUR,440013.
PIN:	440013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	29074500
CIF FCC:	390000
FOB Value:	53818134
FOB FCC:	738752
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00123213AM22
RA File Number:	08AA04009668AM22
License Number:	0811001833
Date of Authorisation Issued:	24-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0801002494
Name:	GOPINATH CHEM TECH LIMITED
Address:	A-514, ATMA HOUSE OPP. OLD R.B.I.,AHMEDABAD,380009.
PIN:	380009
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10604738
CIF FCC:	142250
FOB Value:	14570000
FOB FCC:	200000
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00123227AM22
RA File Number:	09AA04005065AM22
License Number:	0911001102
Date of Authorisation Issued:	24-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	JUBILEE HEIGHTS PLOT NO 68 & 69,HYDERABAD,500081.
PIN:	500081
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	21097650
CIF FCC:	283000
FOB Value:	98347500
FOB FCC:	1350000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 263/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00123386AM22
RA File Number:	09AA04005224AM22
License Number:	0911001109
Date of Authorisation Issued:	24-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0913024066
Name:	EUGIA PHARMA SPECIALITIES LIMITED
Address:	PLOT NO.2, MAITHRIVIHAR, HYDERABAD, 500038.
PIN:	500038
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	19233900
CIF FCC:	258000
FOB Value:	46478300
FOB FCC:	638000

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
METHOTREXATE Tablets 2.5 mg (Each Tablet contains 2.5 mg of Methotrexate, which is equivalent to 2.74 mg of Methotrexate Disodium) (Relevant Bulk Drug content in the Export Product is Methotrexate 31.90 Kgs))	12760000 Numbers	1	Methotrexate Disodium	35.728 kg

RA concerned may take further necessary action as per above decision of NC.

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HQ File Number:	HQRNORMAPPLY00124516AM22
RA File Number:	08AA04007142AM22
License Number:	0811001842
Date of Authorisation Issued:	25-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	OFFICE No. 62, 6th FLOOR, TITANIUM,AHMEDABAD,380015.
PIN:	380015
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11280941
CIF FCC:	152548
FOB Value:	12860272
FOB FCC:	177996
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00124524AM22
RA File Number:	03AA04027724AM22
License Number:	0311004915
Date of Authorisation Issued:	25-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391172867
Name:	MACLEODS PHARMACEUTICALS LIMITED
Address:	304,ATLANTA ARCADE,,MUMBAI,400059.
PIN:	400059
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	11225130
CIF FCC:	151793
FOB Value:	15105307
FOB FCC:	209070
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00124557AM22
RA File Number:	05AA04028399AM22
License Number:	0511003336
Date of Authorisation Issued:	25-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, CLA Delhi
IEC:	0502035609
Name:	ZEE LABORATORIES LIMITED
Address:	913, D-MALL, D-1, WAZIRPUR DISTRICT, PITAMPURA NEW DELHI, 110034.
PIN:	110034
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	17393040
CIF FCC:	233307
FOB Value:	21000000
FOB FCC:	288263
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00124729AM22
RA File Number:	08AA04009431AM22
License Number:	0811001850
Date of Authorisation Issued:	25-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ahmedabad
IEC:	0800009240
Name:	ASCENT FINECHEM PRIVATE LIMITED
Address:	11, GROUND FLOOR,SURYARATH,,AHMEDABAD.,380006.
PIN:	380006
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	25361910
CIF FCC:	340200
FOB Value:	40796000
FOB FCC:	560000
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00126124AM22
RA File Number:	34AA04004372AM22
License Number:	3411000778
Date of Authorisation Issued:	28-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888022760
Name:	TIDE INDUSTRIES
Address:	BLOCK NO.231,TAL HALOL,389350.
PIN:	389350
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Partnership
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	10176075
CIF FCC:	136500
FOB Value:	12238800
FOB FCC:	168000
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00125843AM22
RA File Number:	34AA04002140AM22
License Number:	3411000771
Date of Authorisation Issued:	28-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0391131117
Name:	HIKAL LIMITED
Address:	717/718, MAKER CHAMBER V,,MUMBAI,400021.
PIN:	400021
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	36450531
CIF FCC:	491910
FOB Value:	95502000
FOB FCC:	1320000
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00126335AM22
RA File Number:	03AA04024851AM22
License Number:	0311004989
Date of Authorisation Issued:	29-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0396057993
Name:	ENCUBE ETHICALS PRIVATE LIMITED
Address:	803, 8th Floor,,MUMBAI,400069.
PIN:	400069
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	3593459
CIF FCC:	48593
FOB Value:	4752919
FOB FCC:	65784
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00126598AM22
RA File Number:	09AA04004597AM22
License Number:	0911001127
Date of Authorisation Issued:	29-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0991020821
Name:	SATYADIVIS PHARMACEUTICALS PRIVATE LIMITED
Address:	Survey No. 10, Gaddapotaram Village,Gaddapotaram Village,502319.
PIN:	502319
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	96888226
CIF FCC:	1299640
FOB Value:	133124000
FOB FCC:	1827371
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00126661AM22
RA File Number:	31AA04017918AM22
License Number:	3111000428
Date of Authorisation Issued:	29-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0390004294
Name:	BALAJI AMINES LIMITED
Address:	BALAJI TOWER NO 9/1A/1 HOTGI ROAD,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	115041000
CIF FCC:	1543138
FOB Value:	135000000
FOB FCC:	1853122
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00126786AM22
RA File Number:	03AA04025749AM22
License Number:	0311005018
Date of Authorisation Issued:	29-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388201142
Name:	ETERNIS FINE CHEMICALS LIMITED
Address:	1004,PENINSULA TOWER, 10TH FLOOR,LOWER PAREL WEST,400013.
PIN:	400013
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	525658369
CIF FCC:	7108294
FOB Value:	616400000
FOB FCC:	8531487
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00127112AM22
RA File Number:	31AA04015472AM22
License Number:	3111000431
Date of Authorisation Issued:	30-06-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	3110015455
Name:	BALAJI SPECIALITY CHEMICALS PRIVATE LIMITED
Address:	2ND FLOOR BALAJI TOWER NO.9/1A/1,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	15250300
CIF FCC:	206224
FOB Value:	18000000
FOB FCC:	249134
Decision:	Deferred for comments of TE.

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HQ File Number:	HQRNORMAPPLY00127163AM22
RA File Number:	30AA04008308AM22
License Number:	3011000821
Date of Authorisation Issued:	30-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2205001353
Name:	SCOTT EDIL PHARMACIA LTD
Address:	PLOT NO 54 AND 55 INDUSTRIAL AREA, PHASE 2,CHANDIGARH,160002.
PIN:	160002
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	1118250
CIF FCC:	15000
FOB Value:	1291444
FOB FCC:	17727
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 276/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00127175AM22
RA File Number:	09AA04003012AM22
License Number:	0911001131
Date of Authorisation Issued:	30-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Hyderabad
IEC:	0907005659
Name:	Rama Devi Guttikonda
Address:	Plot No.59, G-3, Sri Venkateswara,Kukatpally,500072.
PIN:	500072
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Proprietorship
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	351325000
CIF FCC:	4700000
FOB Value:	634833720
FOB FCC:	8690400
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00126829AM22
RA File Number:	03AA04024028AM22
License Number:	0311005020
Date of Authorisation Issued:	30-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0391156853
Name:	LUPIN LIMITED
Address:	Kalpataru Inspire, 3rd floor, off,Mumbai,400055.
PIN:	400055
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	920976
CIF FCC:	12454
FOB Value:	1352520
FOB FCC:	18720
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00126851AM22
RA File Number:	03AA04036648AM22
License Number:	0311005025
Date of Authorisation Issued:	30-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0304091928
Name:	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Address:	502, FLIX, L.B.S. MARG, OPPOSITE,MUMBAI,400078.
PIN:	400078
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	74742738
CIF FCC:	1002585
FOB Value:	90650000
FOB FCC:	1244337
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 279/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00127105AM22
RA File Number:	07AA04005173AM22
License Number:	0711001394
Date of Authorisation Issued:	30-06-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0715016725
Name:	LYRUS LIFE SCIENCES PRIVATE LIMITED
Address:	NO.22, 7TH CROSS, MUDDAPPA,BANGALORE,560033.
PIN:	560033
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	2162115
CIF FCC:	28924
FOB Value:	5047500
FOB FCC:	69096
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 280/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00128670AM22
RA File Number:	03AA04033926AM22
License Number:	0311005053
Date of Authorisation Issued:	02-07-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0304091928
Name:	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Address:	502, FLIX, L.B.S. MARG, OPPOSITE,MUMBAI,400078.
PIN:	400078
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	77525700
CIF FCC:	1039915
FOB Value:	91656000
FOB FCC:	1258146
Decision: Deferred for comments of TE.	

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HQ File Number:	HQRNORMAPPLY00128671AM22
RA File Number:	03AA04033555AM22
License Number:	0311005056
Date of Authorisation Issued:	02-07-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	22861883
CIF FCC:	306665
FOB Value:	899981615
FOB FCC:	12353900
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 282/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00128885AM22
RA File Number:	31AA04017917AM22
License Number:	3111000439
Date of Authorisation Issued:	02-07-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Pune
IEC:	0390004294
Name:	BALAJI AMINES LIMITED
Address:	BALAJI TOWER NO 9/1A/1 HOTGI ROAD,SOLAPUR,413224.
PIN:	413224
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	222951600
CIF FCC:	2990631
FOB Value:	300000000
FOB FCC:	4118050
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 283/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00129541AM22
RA File Number:	03AA04033537AM22
License Number:	0311005080
Date of Authorisation Issued:	02-07-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LTD
Address:	B/2 MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	124727054
CIF FCC:	1673065
FOB Value:	249263560
FOB FCC:	3421600
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 284/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00129686AM22
RA File Number:	06AA04003603AM22
License Number:	0611000533
Date of Authorisation Issued:	02-07-2021
Office of Issue:	Office of the Joint Director General of Foreign Trade, Kanpur
IEC:	0697001008
Name:	ORGANIC INDIA PRIVATE LIMITED
Address:	UNIT 003 GROUND FLOOR M-6 UPPAL,NEW DELHI,110025.
PIN:	110025
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Food Products
CIF Value of the License:	7124000
CIF FCC:	95560
FOB Value:	60790000
FOB FCC:	834454
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 285/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00130667AM22
RA File Number:	03AA04041463AM22
License Number:	0311005091
Date of Authorisation Issued:	04-07-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388050535
Name:	INDOCO REMEDIES LIMITED
Address:	INDOCO HOUSE,SANTACRUZ EAST,400098.
PIN:	400098
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	61503750
CIF FCC:	825000
FOB Value:	71959387
FOB FCC:	987774
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 286/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00130670AM22
RA File Number:	03AA04035632AM22
License Number:	0311005092
Date of Authorisation Issued:	04-07-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0392032937
Name:	DORF KETAL CHEMICALS INDIA PRIVATE LIMITED
Address:	1, DORF KETAL TOWER, DMONTE,MUMBAI,400064.
PIN:	400064
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status ofExporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	21336210
CIF FCC:	286200
FOB Value:	24550450
FOB FCC:	337000
Decision: Deferred for comments of TE.	

MeetingNo:NC/3/MEET/Jul/202122/4	Date: 15/07/2021	Case No: 287/NC/3/MEET/Jul/202122/4
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HQ File Number:	HQRNORMAPPLY00130745AM22
RA File Number:	03AA04042926AM22
License Number:	0311005095
Date of Authorisation Issued:	05-07-2021
Office of Issue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LTD
Address:	Mahendra Industrial Estate, Ground Floor, Plot No.109/D, Road No.29, Sion (East),MUMBAI,400022.
PIN:	400022
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Merchant Cum Manufacturer Exporter
Exporter Type:	Public Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	304008041
CIF FCC:	4077908
FOB Value:	349680000
FOB FCC:	4800000
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm:	
(i) Production / Consumption data for three years duly certified by GST.	

MANUAL CASES

Case No.	A-01
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Jubilant Generics Ltd, CLA, New Delhi
HQ F. No.	01/82/050/00331/AM19/DES-III 01/82/050/00821/AM19/DES-III
RLA F. No.	05/23/040/00490/AM18 05/23/040/00087/AM19
Advance Authorization No. and Date	0510406024 dated 28.03.2018 0510406614 dated 25.05.2018
Subject	Request of M/s Jubilant Generics Ltd, CLA, New Delhi for revision in adhoc norms fixed against Advance Authorization No. 0510406024 dated 28.03.2018 and 0510406614 dated 25.05.2018
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given with 2% wastage taking cue from SION A-412 and also as per DML and Master Batch Formula submitted by the firm. However, the firm had applied for more wastage. The Committee after deliberation has decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-02
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Jubilant Generics Ltd, CLA, New Delhi
HQ F. No.	01/82/050/00615/AM20/DES-III 01/82/050/00378/AM20/DES-III
RLA F. No.	05/23/040/00233/AM20 05/23/040/00152/AM20
Advance Authorization No. and Date	0510411821 dated 12.09.2019 0510411213 dated 10.07.2019
Subject	Request of M/s Jubilant Generics Ltd, CLA, New Delhi for revision in adhoc norms fixed against Advance Authorization No. 0510411821 dated 12.09.2019 and 0510411213 dated 10.07.2019
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given with 2% wastage taking cue from SION A-412 and also as per DML and Master Batch Formula submitted by the firm. The Committee after deliberation has decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-03
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Salicylates & Chemicals Pvt Ltd, Hyderabad
HQ F. No.	01/82/050/01773/AM11/DES-III
RLA F. No.	09/24/040/00556/AM11
Advance Authorization No. and Date	0910045892 dated 11.03.2011
Subject	Request of M/s Salicylates & Chemicals Pvt Ltd, Hyderabad for enhancement in the quantity of import item No. 1 in respect of adhoc norms fixed against Advance Authorization No. 0910045892 dated 11.03.2011
Decision: The Committee considered the request of firm and it was decided to call for following information from the firm: (i) Complete chemical reaction with molecular and structural formula, molecular weights alongwith stepwise % yield on molar basis. (ii) Stoichiometric balance details for the entire manufacturing process.	

Case No.	A-04
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Dorf-Ketal Chemicals India Pvt Ltd, Mumbai
HQ F. No.	01/82/050/01244/AM19/DES-III 01/82/050/00565/AM19/DES-III 01/82/050/00003/AM20/DES-III
RLA F. No.	03/94/040/00399/AM19 03/94/040/00223/AM19 03/94/040/01102/AM19
Advance Authorization No. and Date	0310822847 dated 03.08.2018 0310821761 dated 19.06.2018 0310828018 dated 29.03.2019
Subject	Request of M/s Dorf-Ketal Chemicals India Pvt Ltd, Mumbai for enhancement in the quantity of import item No. 1 in respect of adhoc norms fixed against Advance Authorization Nos. 0310822847 dated 03.08.2018, 0310821761 dated 19.06.2018 and 0310828018 dated 29.03.2019

Decision: The Committee considered the request of the firm and after taking into consideration 95% yield, it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
CHEMICAL NAME: N- BUTYL ZIRCONATE TRADE NAME: TYZOR NBZ (containing 86% Tetra N-Butyl Zirconate & 14% NBA)	1 kg	1	ZIRCONIUM TETRACHLORIDE	0.550 kg
		2	N-BUTYL ALCOHOL / NBA / NORMAL BUTANOL	0.839 kg
		3	HEPTANE	0.10 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-05			
Meeting No.	NC/3/MEET/Jul/202122/4			
Date	15.07.2021			
Firm's Name	M/s Dorf-Ketal Chemicals India Pvt Ltd, Mumbai			
HQ F. No.	01/82/050/01245/AM19/DES-III 01/82/050/00560/AM19/DES-III 01/82/050/00004/AM20/DES-III			
RLA F. No.	03/94/040/00400/AM19 03/94/040/00224/AM19 03/94/040/01101/AM19			
Advance Authorization No. and Date	0310822848 dated 03.08.2018 0310821762dated 19.06.2018 0310828030 dated 29.03.2019			
Subject	Request of M/s Dorf-Ketal Chemicals India Pvt Ltd, Mumbai for enhancement in the quantity of import item No. 1 in respect of adhoc norms fixed against Advance Authorization No. 0310822848 dated 03.08.2018, 0310821762 dated 19.06.2018 and 0310828030 dated 29.03.2019			
Decision: The Committee considered the request of the firm and after taking into consideration 95% yield, it was decided to revise the norms as under:				
Export product	Qty.	Sl. No.	Import items	Qty.
CHEMICAL NAME: N- BUTYL ZIRCONATE TRADE NAME: TYZOR NBZ (containing 75% Tetra N-Butyl Zirconate & 25% N-Propyl Alcohol)	1 kg	1	ZIRCONIUM TETRACHLORIDE	0.560 kg
		2	N-BUTYL ALCOHOL / NBA / NORMAL PROPANOL	0.839 kg
		3	HEPTANE	0.10 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-06
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Pvt. Ltd., New Delhi
HQ F. No.	01/82/050/00751/AM18/DES-III 01/82/050/00219/AM18/DES-III 01/82/050/00508/AM18/DES-III 01/82/050/00098/AM19/DES-III
RLA F. No.	05/24/040/00320/AM18 05/24/040/00017/AM18 05/24/040/00148/AM18 05/24/040/00505/AM18
Advance Authorization No. and Date	0510404401 dated 30.10.2017 0510402237 dated 18.04.2017 0510403484 dated 24.07.2017 0510405276 dated 09.01.2018
Subject	Request of M/s Reckitt Benckiser Healthcare India Private Limited, New Delhi for enhancement in the quantity of import item No. 4 - Lycasin 80/55 (Maltotol) in respect of adhoc norms fixed against Advance Authorization Nos. 0510404401 dated 30.10.2017, 0510402237 dated 18.04.2017, 0510403484 dated 24.07.2017 and 0510405276 dated 09.01.2018

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty. allowed for 1 Number, 100 ml bottle
Nurofen For Children (Ibuprofen oral suspension 100 mg/5ml)	1 Number	1.	Ibuprofen	2.10 gram
		2.	Tween 80 (Polysorbate 80)	0.01 gram
		3.	Glycerine	12.616 gram
		4.	Lycasin 80/55 (Maltotol)	46.30 gram
		5.	Saccharin Sodium 40/80	0.20 gram
		6.	Citric Acid Monohydrate	0.40 gram
		7.	Tri Sodium Citrate Dihydrate	0.509 gram
		8.	Xanthan Gum	0.75 gram
		9.	Sodium Chloride	0.11 gram
		10.	Orange flavour	0.25 gram
		11.	Domiphen Bromide (BP)	0.01 gram
		12.	987 PP28mm M-LOC H&A White T/E	Relevant as per packing policy
		13.	DEVC,NURFN,GB,ORAL SUSPENSION (Syringe)	
		14.	Pet Bottle	
		15.	INSR,NURFN,NN PASTIC PLUGS	
		16.	NFC 2 Percent Paper labels	
		17.	NFC 2 Percent Paper Leaflets	
		18.	NFC 2 Percent Mono cartons	

Note:

1. Above proposed norms are for the export of 1 No. 100 ml Bottle. For any other bottle size exported, RA may workout the entitlement on pro-rata basis.
2. The firm will declare No. of Bottles exported / to be exported, of different pack size as per DML.
3. The firm will in future, show the quantity of export in terms of Number of Bottles and their packsize.

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-07			
Meeting No.	NC/3/MEET/Jul/202122/4			
Date	15.07.2021			
Firm's Name	M/s Reckitt Benckiser Healthcare India Pvt Ltd, New Delhi			
HQ F. No.	01/ 82/050/01657/AM19/DES-III 01/ 82/050/02492/AM19/DES-III 01/ 82/050/01035/AM19/DES-III 01/ 82/050/00023/AM19/DES-III			
RLA F. No.	05/24/040/00563/AM19 05/24/040/00687/AM19 05/24/040/00359/AM19 05/24/040/00517/AM18			
Advance Authorization No. and Date	0510409206 dated 07.01.2019 0510409790 dated 26.02.2019 0510407915 dated 27.09.2018 0510405419 dated 19.01.2018			
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt Ltd., New Delhi for enhancement in the quantity of import item No. 1 and 2 in respect of adhoc norms fixed against Advance Authorization No. 0510409206 dated 07.01.2019, 0510409790 dated 26.02.2019, 0510407915 dated 27.09.2018 and 0510405419 dated 19.01.2018			
Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:				
Export product	Qty.	Sl. No.	Import items	Qty.
Cepacol Extra Strength Lozenges Cherry	1 Number Tablet (Lozenges)	1.	ISOMALT ST-M	1913.10 mg/Lozenges
		2.	Lycasin 80/55 (Maltitol) (water content 25%)	570.00 mg/Lonzenges
		3.	D&C red no. 33	0.055 mg/tablet
		4.	FD&C Red no. 40	0.073 mg/tablet
		5.	Benzocaine USP	15.30mg/tablet
		6.	Wild Cherry Flavour Tak	12.71 mg/tablet
		7.	Cherry Bark EL NAT	4.90 mg/tablet
		8.	Interste Cool Flavour TAK052848	4.70mg/tablet
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-08
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Pvt Ltd, New Delhi
HQ F. No.	01/82/050/00998/AM19/DES-III 01/82/050/00095/AM20/DES-III
RLA F. No.	05/24/040/00535/AM17 05/24/040/00055/AM20
Advance Authorization No. and Date	0510401413 dated 30.01.2017 0510410425 dated 30.04.2019
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt Ltd., New Delhi for enhancement in the quantity of import item No. 4 Lycasin 80/55 (Maltotol) in respect of adhoc norms fixed against Advance Authorization No. 0510401413 dated 30.01.2017 and 0510410425 dated 30.04.2019

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty. Allowed for 1 number 100 ml bottle
Nurofen For Children	1 Number (100 ml bottles)	1.	Ibuprofen	2.10 gram
		2.	Tween 80 (Polysorbate 80)	0.04 gram
		3.	Glycerin	12.616 gram
		4.	Lycasin 80/55 (Maltotol)	46.30 gram
		5.	Saccharin Sodium 40/80	0.20 gram
		6.	Citric Acid Monohydrate	0.40 gram
		7.	Tri Sodium Citrate Dihydrate	0.509 gram
		8.	Keltrol SF Xanthan Gum	0.75 gram
		9.	Sodium Chloride	0.11 gram
		10.	Orange flavour	0.25 gram
		11.	Domiphen Bromide (BP)	0.01 gram
		12.	987 PP28mm M-LOC H&A White T/E	Relevant as per packing policy
		13.	DEVIC,NURFN,GB,ORAL SUSPENSION (Syringe)	
		14.	Pet Bottle	
		15.	INSR,NURFN,NN PASTIC PLUGS	
		16.	NFC2 Percent Paper labels	
		17.	NFC2 Percent Paper leaflets	
		18.	NFC2 Percent Mono cartons	

Note:

1. Above proposed norms are for export of 1 No. 100 ml bottle. For any other bottle size exported, RA may workout the entitlement on pro-rata basis.
2. The firm will declare No. of Bottles exported/ to be exported, of different pack size as per DML..
3. The firm will in future, show the quantity of export in terms of Number of bottles and their packsize.

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-09
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Pvt Ltd, New Delhi
HQ F. No.	01/82/050/00855/AM19/DES-III 01/82/050/01660/AM19/DES-III 01/82/050/02491/AM19/DES-III
RLA F. No.	05/24/040/00146/AM19 05/24/040/00562/AM19 05/24/040/00686/AM19
Advance Authorization No. and Date	0510406755 dated 06.06.2018 0510409205 dated 07.01.2019 0510409789 dated 26.02.2019
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt Ltd, New Delhi for enhancement in the quantity of import item No. 1 in respect of adhoc norms fixed against Advance Authorization Nos. 0510406755 dated 06.06.2018, 0510409205 dated 07.01.2019 and 0510409789 dated 26.02.2019

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
Cepacol Extra Strength Lozenges-Honey Lemon 2350 MG PER TABLET	1 Number Tablet (Lozenges)	1.	ISOMALT ST-M	2429.00 mg/tablet
		2.	D&C YELLOW NO. 10	0.44 mg/tablet
		3.	FD&C YELLOW NO. 6	0.007mg/tablet
		4.	Benzocaine USP	15.30 mg/tablet
		5.	HONEY & LEMON FLAVOUR TAK 042202	6.444 mg/tablet
		6.	INTENSATE COOL FLAV TAK 052848	4.70 mg/tablet
		7.	MOUThFEEL ENHANCER TAK 053628	2.30mg/tablet

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-10
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Pvt Ltd, New Delhi
HQ F. No.	01/82/050/00856/AM19/DES-III 01/82/050/02493/AM19/DES-III
RLA F. No.	05/24/040/00145/AM19 05/24/040/00688/AM19
Advance Authorization No. and Date	0510406756 dated 06.06.2018 0510409791 dated 26.02.2019
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt Ltd., New Delhi for enhancement in the quantity of import item No. 1 in respect of adhoc norms fixed against Advance Authorization Nos. 0510406756 dated 06.06.2018 and 0510409791 dated 26.02.2019

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
Cepacol Extra Strength Lozenges-Sore throat & Cough Mixed Berry	1 Number Tablet (Lozenges)	1.	ISOMALT ST-M	2436.00 mg/tablet
		2.	FD&C Red No. 40	0.259 mg/tablet
		3.	Spectracol Dual FD&C Blue No. 1	0.001mg/tablet
		4.	Benzocaine USP	8.1864 mg/tablet
		5.	Berry Flavour TAK 041362	8.8152 mg/tablet
		6.	Intensate Masking TAK 041943	4.485 mg/tablet

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-11
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s India Glycols Ltd, New Delhi
HQ F. No.	01/82/050/01039/AM17/DES-III 01/82/050/00038/AM18/DES-III
RLA F. No.	05/23/040/00412/AM17 05/23/040/00556/AM17
Advance Authorization No. and Date	0510400608 dated 06.12.2016 0510401982 dated 17.03.2017
Subject	Request of M/s India Glycols Ltd, New Delhi for enhancement in the quantity of import item No. 2 – Silver Catalyst in respect of adhoc norms fixed against Advance Authorization Nos. 0510400608 dated 06.12.2016 and 0510401982 dated 17.03.2017

Decision: The Committee considered the request of firm and it was decided to call for following information from the firm:

- (i) **Production / Consumption data of Silver Catalyst for the licensing period.**
- (ii) **Catalogue of Silver Catalyst with bill of entry indicating % activity.**

Case No.	A-12
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Global Calcium Pvt. Ltd., Bangalore
HQ F. No.	01/82/050/00158/AM19/DES-III
RLA F. No.	07/24/040/00273/AM18
Advance Authorization No. and Date	0710112638 dated 04.01.2018
Subject	Request of M/s GLOBAL CALCIUM PRIVATE LIMITED, Bangalore for correction/revision of norms in respect of norms fixed against Advance Authorization No. 0710112638 dated 04.01.2018

Decision: The Committee considered the request of the firm and it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
MAGNESIUM CITRATE (USP/NONAHYDRATE Eur. Ph / ANHYDROUS Eur. Ph / DODECAHYDRATE Eur.Ph)	1 kg	1	Citric Acid – Synthetic Grade	1.001 kg
		2	Magnesium Carbonate – Any Grade	0.730 kg
CALCIUM CITRATE (USP)	1 kg	1	Citric Acid – Synthetic Grade	0.816 kg
		2	Calcium Carbonate	0.708 kg
ZINC CITRATE (USP)	1 kg	1	Citric Acid – Synthetic Grade	0.880 kg
POTASSIUM CITRATE (BP/Eur.Ph/USP)	1 kg	1	Citric Acid – Synthetic Grade	0.859

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-13
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Stericat Gustrings Pvt. Ltd., New Delhi
HQ F. No.	01/82/050/00294/AM14/DES-III
RLA F. No.	05/24/040/00091/AM14
Advance Authorization No. and Date	0510358000 dated 25.06.2013
Subject	Request of M/s Stericat Gustrings Pvt. Ltd., New Delhi for fixation of adhoc norms against Advance Authorization No. 0510358000 dated 25.06.2013

Decision: The Committee considered the request of firm and it was decided to call for following information from the firm:

- (i) Catalogue of import item No. 16.
- (ii) Justification on why finished suture can be allowed against the export of sutures.

Case No.	A-14
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Yasho Industries Limited, Mumbai
HQ F. No.	01/82/050/01107/AM19/DES-III
RLA F. No.	03/95/040/00502/AM19
Advance Authorization No. and Date	0310823244 dated 24.08.2018
Subject	Request of M/s Yasho Industries Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310823244 dated 24.08.2018
Decision: The Committee considered the request of firm and it was decided to call for following information from the firm: (i) Production / Consumption data for the year 2018-19 duly certified by GST.	

Case No.	A-15
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s FDC Ltd, Mumbai
HQ F. No.	01/82/050/00494/AM19/DES-III
RLA F. No.	03/94/040/00900/AM18
Advance Authorization No. and Date	0310818972 dated 07.02.2018
Subject	Request of M/s FDC Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310818972 dated 07.02.2018
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given with 2% wastage for ear drops against 21.5% applied by the firm and also the firm has not furnished any technical justification in support of its request for enhancement in norms. Hence, the Committee decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-16
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Solara Active Pharma Sciences Ltd, Chennai
HQ F. No.	01/82/050/00311/AM20/DES-III
RLA F. No.	04/24/040/00060/AM20
Advance Authorization No. and Date	0410165773 dated 27.06.2019
Subject	Request of M/s Solara Active Pharma Sciences Ltd, Chennai for enhancement in the quantity of import item Nos. 1 to 6 in respect of adhoc norms fixed against Advance Authorization No. 0410165773 dated 27.06.2019
Decision: The Committee considered the request of the firm and it was observed that the norms for Ibuprofen USP were earlier recommended by the comparative data from the industry, with better yields and solvent recovery. The firm has now referred to SION A-266 and has requested to allow quantity of import items as per SION A-266. It was further observed that since the SION A-266 still exist, the firm is free to take the licence as per SION A-266 without asking for additional import item or change in the process. In view of above, the Committee decided to reject the case maintaining status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-17
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Peters Surgical India Pvt. Ltd., New Delhi (Formerly known as M/s Stericat Gutstrings Pvt. Ltd.)
HQ F. No.	01/82/050/01259/AM13/DES-III
RLA F. No.	05/24/040/00304/AM13
Advance Authorization No. and Date	0510340033 dated 04.12.2012
Subject	Request of M/s Peters Surgical India Pvt. Ltd., New Delhi (Formerly known as M/s Stericat Gutstrings Pvt. Ltd.) for fixation of ahoc norms against Advance Authorization No. 0510340033 dated 04.12.2012

Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Sl. No.	Export Product	Qty.	Sl. No.	Import items	Qty.
1	Sterile Surgical sutures USP/ EP (Monofilament Polydioxanone) with or without Needle packed in 540 Boxes. containing packing material: Sterilisation Paper : 3.88 Kg, Triple Kraft Paper :5.88 Kg, Aluminium Foil : 9.12 Kg, Polyester Film : 3.75 Kg, Suture Needles without Eye/ Atraumatic Needles USP: 6480.00 Nos.	1 Number	1	Monofilament Polydioxanone	1.01 Meter / Meter content in export
			2	Sterilisation Paper for outer pouch, GM / M2 in Rolls / Sheet	Relevant as per packing policy
			3	Triple Kraft Paper in Rolls / Reel 152 GSM + & - 10%	Relevant as per packing policy
			4	Aluminium Foil (Laminated) Jumbo Rolls 90 mm or Multiple in pouch form	Relevant as per packing policy
			5	Polyester Film for Outer Pouch 55 GSM + & - 10%	Relevant as per packing policy
			6	Suture Needles without Eye/ Atraumatic Needles USP	Net to Net
2	Sterile Surgical sutures USP/ EP (Braided Coated Synthetic made of Polyglycolic Acid or PGA+PLA)with or without Needlepacked in 28735 Boxes. containing packing material: Sterilisation Paper : 206.60 Kg, Triple Kraft Paper :313.20 Kg, Aluminium Foil : 485.60 Kg, Polyester Film : 199.40 Kg, Suture Needles without Eye/ Atraumatic Needles USP: 344820.00 Nos.	1 Number	7	Braided Coated Synthetic made of Polyglycolic Acid or PGA+PLA	1.01 Meter / Meter content in export
			8	Sterilisation Paper for outer pouch, GM / M2 in Rolls / Sheet	Relevant as per packing policy
			9	Triple Kraft Paper in Rolls / Reel 152 GSM + & - 10%	Relevant as per packing policy
			10	Aluminium Foil (Laminated) Jumbo Rolls 90 mm or Multiple in pouch form	Relevant as per packing policy
			11	Polyester Film for Outer Pouch 55 GSM + & - 10%	1.01 Meter / Meter content in export
			12	Suture Needles without Eye/ Atraumatic Needles USP	Net to Net

3	Sterile Surgical sutures USP/ EP (Monofilament Nylon) with or without Needle packed in 25 Boxes. containing packing material: Sterilisation Paper : 0.18 Kg, Triple Kraft Paper :0.27 Kg, Aluminium Foil : 0.42 Kg, Polyester Film : 0.17 Kg,Suture Needles without Eye/ Atraumatic Needles USP: 300 Nos.	1 Number	13	Monofilament Nylon	1.01 Meter / Meter content in export
			14	Sterilisation Paper for outer pouch, GM / M2 in Rolls / Sheet	Relevant as per packing policy
			15	Triple Kraft Paper in Rolls / Reel 152 GSM + & - 10%	Relevant as per packing policy
			16	Aluminium Foil (Laminated) Jumbo Rolls 90 mm or Multiple in pouch form	Relevant as per packing policy
			17	Polyster Film for Outer Pouch 55 GSM + & - 10%	Relevant as per packing policy
			18	Suture Needles without Eye/ Atraumatic Needles USP	Net to Net
4	Sterile Surgical sutures USP/ EP (Monofilament Polypropylene) with or without Needle packed in 1260 Boxes. containing packing material: Sterilisation Paper : 9.00 Kg, Triple Kraft Paper :13.73 Kg, Aluminium Foil : 21.30 Kg, Polyester Film : 8.75 Kg, Suture Needles without Eye/ Atraumatic Needles USP: 15120 Nos.	1 Number	19	Monofilament Polypropylene	1.01 Meter / Meter content in export
			20	Sterilisation Paper for outer pouch, GM / M2 in Rolls / Sheet	Relevant as per packing policy
			21	Triple Kraft Paper in Rolls / Reel 152 GSM + & - 10%	Relevant as per packing policy
			22	Aluminium Foil (Laminated) Jumbo Rolls 90 mm or Multiple in pouch form	Relevant as per packing policy
			23	Polyster Film for Outer Pouch 55 GSM + & - 10%	Relevant as per packing policy
5	Sterile Surgical sutures USP/ EP (Braided Silk) with or without Needle packed in 1440 Boxes. containing packing material: Sterilisation Paper : 10.35 Kg, Triple Kraft Paper :15.70 Kg, Aluminium Foil : 24.33 Kg, Polyester Film : 10.00 Kg, Suture Needles without Eye/ Atraumatic Needles USP: 17280 Nos.	1 Number	24	Braided Silk	1.01 Meter / Meter content in export
			25	Sterilisation Paper for outer pouch, GM / M2 in Rolls / Sheet	Relevant as per packing policy
			26	Triple Kraft Paper in Rolls / Reel 152 GSM + & - 10%	Relevant as per packing policy
			27	Aluminium Foil (Laminated) Jumbo Rolls 90 mm or Multiple in pouch form	Relevant as per packing policy
			28	Polyster Film for Outer Pouch 55 GSM + & - 10%	Relevant as per packing policy
			29	Suture Needles without Eye/ Atraumatic Needles USP	Net to Net
RA concerned may take further necessary action as per above decision of NC.					

Case No.	A-18
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Lasenor India Pvt Ltd, Nagpur
HQ F. No.	01/82/050/02480/AM19/DES-III 01/82/050/01212/AM19/DES-III
RLA F. No.	50/24/040/00008/AM19 50/24/040/00015/AM19
Advance Authorization No. and Date	5010002456 dated 27.06.2018 5010002465 dated 09.08.2018
Subject	Request of M/s Lasenor India Pvt Ltd, Nagpur for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization Nos. 5010002456 dated 27.06.2018 and 5010002465 dated 09.08.2018
Decision: The Committee considered the request of firm and it was decided to call for following information from the firm: (i) COA of import item from foreign supplier. (ii) Production / Consumption data for last two years duly certified by GST.	

Case No.	A-19
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Panacea Biotec Ltd., New Delhi
HQ F. No.	01/82/050/00171/AM20/DES-III 01/82/050/00354/AM20/DES-III 01/82/050/00581/AM20/DES-III 01/82/050/00693/AM20/DES-III 01/82/050/00969/AM20/DES-III
RLA F. No.	05/24/040/00086/AM20 05/24/040/00217/AM20 05/24/040/00321/AM20 05/24/040/00358/AM20 05/24/040/00283/AM20
Advance Authorization No. and Date	0510410569 dated 14.05.2019 0510411176 dated 08.07.2019 0510411723 dated 03.09.2019 0510412013 dated 03.10.2019 0510411569 dated 20.08.2019
Subject	Request of M/s Panacea Biotaec Ltd, CLA, New Delhi for enhancement in wastage of norms in respect of adhoc norms fixed against Advance Authorization Nos. 0510410569 dated 14.05.2019, 0510411176 dated 08.07.2019, 0510411723 dated 03.09.2019, 0510412013 dated 03.10.2019 and 0510411569 dated 20.08.2019
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given with 2% wastage taking cue from SION A-412. However, the firm had applied for more wastage. The Committee after deliberation has decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-20
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s S. Kant Healthcare Ltd, Mumbai
HQ F. No.	01/82/050/00658/AM20/DES-III
RLA F. No.	03/95/040/00220/AM20
Advance Authorization No. and Date	0310831781 dated 25.09.2019
Subject	Request of M/s S. Kant Healthcare Ltd, Mumbai for enhancement in the quantity of import item ARTEMISININ(for export product No. 1 - ARTEMETHER) in respect of adhoc norms fixed against Advance Authorization No. 0310831781 dated 25.09.2019
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given on the basis of comparative data from the industry and also the firm has not furnished any technical justification in support of its request for enhancement in norms. Hence, it was decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-21
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s S. Kant Healthcare Ltd, Mumbai
HQ F. No.	01/82/050/01622/AM19/DES-III 01/82/050/00762/AM19/DES-III
RLA F. No.	03/95/040/00536/AM19 03/95/040/00828/AM18
Advance Authorization No. and Date	0310824018 dated 26.09.2018 0310820748 dated 05.05.2018
Subject	Request of M/s S. Kant Healthcare Ltd, Mumbai for enhancement in the quantity of import item No. 2 – ARTEMISININ (for export of ARTESUNATE)in respect of adhoc norms fixed against Advance Authorization Nos. 0310824018 dated 26.09.2018 and 0310820748 dated 05.05.2018
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given on the basis of comparative data from the industry and also the firm has not furnished any technical justification in support of its request for enhancement in norms. Hence, it was decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-22
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s S. Kant Healthcare Ltd, Mumbai
HQ F. No.	01/82/050/00659/AM20/DES-III
RLA F. No.	03/95/040/00219/AM20
Advance Authorization No. and Date	0310831782 dated 25.09.2019
Subject	Request of M/s S. Kant Healthcare Ltd, Mumbai for enhancement in the quantity of import item ARTEMISININfor export of ARTEMETHER) in respect of adhoc norms fixed against Advance Authorization No. 0310831782 dated 25.09.2019
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given on the basis of comparative data from the industry and also the firm has not furnished any technical justification for enhancement in norms. Hence, it was decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-23
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Titan Laboratories Pvt. Ltd., Mumbai
HQ F. No.	01/82/050/00701/AM20/DES-III
RLA F. No.	03/95/040/00577/AM20
Advance Authorization No. and Date	0310831513 dated 13.09.2019
Subject	Request of M/s Titan Laboratories Pvt Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310831513 dated 13.09.2019
Decision: The Committee considered the request of the firm and taking cue from SION A-1945, it was decided to enhance the quantity of import item ORLISTAT from 0.500 kg to 0.505 kg with 1% wastage. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-24
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Almelo Chemicals (P) Ltd, Hyderabad
HQ F. No.	01/82/050/01449/AM09/DES-III 01/82/050/00886/AM09/DES-III
RLA F. No.	09/24/040/00076/AM09 09/24/040/00105/AM09
Advance Authorization No. and Date	0910035007 dated 11.08.2008 0910035079 dated 14.08.2008
Subject	Request of M/s Almelo Chemicals (P) Ltd, Hyderabad for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0910035007 dated 11.08.2008 and 0910035079 dated 14.08.2008

Decision: The Committee considered the request of the firm and as per the Central Excise Certificate of June 2015 for the entire export quantity of 6,000 kg against above two Advance Authorizations, it was decided to revise the norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
(S)-N-Tert-1,2,3,4-Tetrahydroisoquinoline-3-Carboxamide OR (S)-N-Tert-1,2,3,4-Tetrahydroquinoline-3-Carboxamide	1 kg	1	L-Phenyl Alanine	2.1666 kg
		2	Hydrobromic Acid 48% in Water	3.3333 kg
		3	Benzyl Chloroformate	2.000 kg
		4	Tert. Butyl Amine	0.6525 kg

Note: Above revised norms are for regularization and closure purpose only. No repeat licence will be issued on the basis of above decision.

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-25
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s KLJ Plasticizers Limited, New Delhi
HQ F. No.	01/82/050/02301/AM19/DES-III 01/82/050/00308/AM20/DES-III
RLA F. No.	05/23/040/00475/AM19 05/23/040/00125/AM20
Advance Authorization No. and Date	0510409477 dated 25.01.2019 0510411049 dated 25.06.2019
Subject	Request of M/s KLJ PLASTICIZERS LIMITED, NEW DELHI for enhancement in the quantity of import item No. 2 - SABUTOL in respect of adhoc norms fixed against Advance Authorization Nos. 0510409477 dated 25.01.2019 and 0510411049 dated 25.06.2019
Decision: The Committee considered the request of the firm and after deliberation, it was decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-26
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Abeers Pharmaceuticals Pvt Ltd., New Delhi
HQ F. No.	01/82/050/01215/AM16/DES-III
RLA F. No.	05/23/040/00274/AM216
Advance Authorization No. and Date	0510395773 dated 30.09.2015
Subject	Request of M/s Abeers Pharmaceuticals Pvt Ltd., New Delhi for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0510395773 dated 30.09.2015
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given with 2% wastage taking cue from SION A-412. Hence, the Committee decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-27
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Abeers Pharmaceuticals Pvt Ltd., New Delhi
HQ F. No.	01/82/050/00228/AM16/DES-III
RLA F. No.	05/23/040/00486/AM15
Advance Authorization No. and Date	0510392949 dated 21.01.2015
Subject	Request of M/s Abeers Pharmaceuticals Pvt Ltd., New Delhi for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0510392949 dated 21.01.2015
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given with 2% wastage taking cue from SION A-412. Hence, the Committee decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-28
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s S M Herbals Pvt Ltd, CLA, New Delhi
HQ F. No.	01/82/050/00842/AM14/DES-III
RLA F. No.	05/24/040/00239/AM14
Advance Authorization No. and Date	0510367886 dated 08.10.2013
Subject	Request of M/s S M Herbals Pvt. Ltd., CLA, New Delhi for review of norms in respect of adhoc norms fixed against Advance Authorization No. 0510367886 dated 08.10.2013
Decision: Deferred for comments of TE.	

Case No.	A-29
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s S M Herbals Pvt Ltd, CLA, New Delhi
HQ F. No.	01/82/050/00608/AM13/DES-III
RLA F. No.	05/24/040/00147/AM13
Advance Authorization No. and Date	0510330512 dated 25.07.2012
Subject	Request of M/s S M Herbals Pvt. Ltd., CLA, New Delhi for review of norms in respect of adhoc norms fixed against Advance Authorization No. 0510330512 dated 25.07.2012
Decision: Deferred for comments of TE.	

Case No.	A-30
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai
HQ F. No.	01/82/050/01227/AM19/DES-III
RLA F. No.	03/94/040/00298/AM19
Advance Authorization No. and Date	0310822175 dated 06.07.2018
Subject	Request of M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310822175 dated 06.07.2018
Decision: The Committee considered the request of the firm and after deliberation, it was decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-31
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
RLA's Name	M/s SM Herbals Pvt. Ltd., New Delhi
HQ F. No.	01/82/050/01111/AM14/DES-III
RLA F. No.	05/24/040/00321/AM14
Advance Authorization No. and Date	0510374573 dated 27.12.2013
Subject	Request of M/s SM Herbals Pvt. Ltd., New Delhi for ratification of norms under Para 4.7.6 of HBP Vol. I (2009-2014) against Advance Authorization No. 0510374573 dated 27.12.2013
Decision: Deferred for comments of TE.	

Case No.	A-32
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Tina Organics Pvt. Ltd., CLA, New Delhi
HQ F. No.	01/82/050/00654/AM18/DES-III
RLA F. No.	05/24/040/00256/AM18
Advance Authorization No. and Date	0510403979 dated 11.09.2017
Subject	Request of M/s Tina Organics Pvt. Ltd., CLA, New Delhi for fixation of adhoc norms against Advance Authorization No. 0510403979 dated 11.09.2017
Decision: The Committee considered the request of firm and it was decided to call for following information from the firm:	
(i) Detailed chemistry, molecular weight, and yield starting from Phosphorus, which is starting raw material.	

Case No.	A-33
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Clean Sciences and Technology Pvt. Ltd., Pune
HQ F. No.	01/82/050/01475/AM17/DES-III
RLA F. No.	31/83/040/00168/AM17
Advance Authorization No. and Date	3110066608 dated 02.03.2017
Subject	Request of M/s Clean Sciences and Technology Pvt Ltd Pune for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 3110066608 dated 02.03.2017
Decision: The Committee considered the request of firm and it was decided to call for following information from the firm:	
(i) Production / Consumption data for the licensing period duly certified by GST.	

Case No.	A-34																
Meeting No.	NC/3/MEET/Jul/202122/4																
Date	15.07.2021																
Firm's Name	M/s Fine Organic Industries Limited, Mumbai																
HQ F. No.	01/82/MISC/Para 4.06/2/AM22/DES-III																
RLA F. No.	03AA04014562AM22																
Advance Authorization No. and Date	Not issued yet																
Subject	Request of M/s Fine Organic Industries Limited, Mumbai for fixation of adhoc norms of export product - Moniglyceride (GMS) (ITC HS Code – 29157030) under Para 4.06 of HBP Vol. I (2015-20)																
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.06 of HBP vol. I as per details given below:																	
<table><tr><td>Export Product</td><td>Qty.</td><td>Sl. No.</td><td>Import items</td><td>Qty.</td></tr><tr><td rowspan="2">Monoglyceride - PS</td><td rowspan="2">1 kg</td><td>1</td><td>Hydrogenated Palm Stearin (HPS)</td><td>0.872 kg</td></tr><tr><td>2</td><td>Glycerine</td><td>0.222 kg</td></tr></table>					Export Product	Qty.	Sl. No.	Import items	Qty.	Monoglyceride - PS	1 kg	1	Hydrogenated Palm Stearin (HPS)	0.872 kg	2	Glycerine	0.222 kg
Export Product	Qty.	Sl. No.	Import items	Qty.													
Monoglyceride - PS	1 kg	1	Hydrogenated Palm Stearin (HPS)	0.872 kg													
		2	Glycerine	0.222 kg													
RA concerned may take further necessary action as per above decision of NC.																	

Case No.	A-35			
Meeting No.	NC/3/MEET/Jul/202122/4			
Date	15.07.2021			
Firm's Name	M/s Fine Organic Industries Limited, Mumbai			
HQ F. No.	01/82/MISC/Para 4.06/1/AM22/DES-III			
RLA F. No.	03AA04017066AM22			
Advance Authorization No. and Date	Not issued yet			
Subject	Request of M/s Fine Organic Industries Limited, Mumbai for fixation of adhoc norms of export product - Moniglyceride (GMS) (ITC HS Code – 29157030) under Para 4.06 of HBP Vol. I (2015-20)			
Decision: The Committee considered the request of the firm and based on the chemistry, it was decided to ratify adhoc norms under Para 4.06 of HBP vol. I as per details given below:				
Export Product	Qty.	Sl. No.	Import items	Qty.
Monoglyceride Fatty Acid	1 kg	1	Glycerine	0.252 kg
		2	Stearic Acid	0.667 kg
		3	Sunflower Oil	0.173 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-36
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
RLA's Name	M/s Chirag Enterprise
HQ F. No.	01/82/050/00950/AM18/DES-III 01/82/050/00506/AM19/DES-III 01/82/050/00408/AM19/DES-III 01/82/050/00683/AM20/DES-III 01/82/050/00901/AM20/DES-III
RLA F. No.	24/24/040/00028/AM18 24/24/040/00048/AM18 24/24/040/00053/AM18 24/24/040/00028/AM20 24/24/040/00019/AM20
Advance Authorization No. and Date	2410042298 dated 01.11.2017 2410042385 dated 19.03.2018 2410042399 dated 10.04.2018 2410042868 dated 27.09.2019 2410042947 dated 12.12.2019
Subject	Request of M/s Chirag Enterprise for enhancement in the quantity of import item fixed against Advance Authorization No. 2410042298 dated 01.11.2017, 2410042385 dated 19.03.2018, 2410042399 dated 10.04.2018, 2410042868 dated 27.09.2019 and 2410042947 dated 12.12.2019
Decision: The Committee considered the request of the firm and after deliberation, it was decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-37
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
RLA's Name	M/s Chirag Enterprise
HQ F. No.	01/82/050/01529/AM19/DES-III
RLA F. No.	24/24/040/00046/AM18
Advance Authorization No. and Date	2410042384 dated 19.03.2018
Subject	Request of M/s Chirag Enterprise for enhancement in the quantity of import item fixed against Advance Authorization No. 2410042384 dated 19.03.2018
Decision: The Committee considered the request of the firm and after deliberation, it was decided to grant Personal Hearing to firm to explain their case.	

Case No.	A-38
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Cadila Healthcare Ltd, Ahmedabad
HQ F. No.	01/82/050/00656/AM18/DES-III
RLA F. No.	08/24/040/00151/AM18
Advance Authorization No. and Date	0810140994 dated 22.09.2017
Subject	Request of M/s Cadila Healthcare Ltd, Ahmedabad for fixation of adhoc norms in respect of Advance Authorization No. 0810140994 dated 22.09.2017

Decision: The Committee considered the request of the firm and taking cue from earlier decision for same export product in Meeting No. **4/82-ALC4/2020 dated 18.09.2020** against Advance Authorization No. **0810143413 dated 07.09.2018**, it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed in mg for 1 Number Tablet		
				12.5 mg	25.00 mg	50.00 mg
PROMETHAZINE HYDROCHLORIDE TABLETS USP 12.5 MG / 25 MG / 50 MG Tablet	1 Number Tablet	1	PROMETHAZINE HYDROCHLORIDE USP	12.75 mg	25.50 mg	51.00 mg
		2	HYDROXY PROPYL CELLULOSE (LOW SUBSTITUTE)	2.00 mg	4.00 mg	8.00 mg
		3	HYDROXY PROPYL CELLULOSE NF(KLUCELF)	4.00 mg	8.00 mg	16.00 mg
		4	LACTOSE MONOHYDRATE NF	81.00 mg	162.00 mg	324.00 mg
		5	MAGNESIUM STEARATE NF	0.50 mg	1.00 mg	2.00 mg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-39
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Srini Pharmaceuticals Pvt Ltd, Hyderabad
HQ F. No.	01/82/050/00155/AM18/DES-III
RLA F. No.	09/24/040/00649/AM17
Advance Authorization No. and Date	0910064785 dated 09.03.2017
Subject	Request of M/s Srini Pharmaceuticals Pvt Ltd, Hyderabad for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0910064785 dated 09.03.2017
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given on the basis of comparative data from the industry and also the firm has not furnished any technical justification in support of its request for enhancement in norms. Hence, it was decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Case No.	A-40			
Meeting No.	NC/3/MEET/Jul/202122/4			
Date	15.07.2021			
Firm's Name	M/s Mylan Laboratories Ltd., Hyderabad			
HQ F. No.	01/82/050/00093/AM/15/DES-III			
RLA F. No.	09/24/040/00496/AM14			
Advance Authorization No. and Date	0910058826 dated 06.01.2014			
Subject	Request of M/s Mylan (Astrix) Laboratories Ltd, Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910058826 dated 06.01.2014			
Decision: The Committee considered the request of the firm and it was decided to ratify adhoc norms under Para 4.07 of HBP vol. I as per details given below or as applied by the firm, whichever is less:				
Export Product	Qty.	Sl. No.	Import items	Qty.
EMTRICITABINE	1 kg	1	4-Amino-5-fluoro-1-(2R-hydroxy methyl-[1, 3]-oxathiolane-5S-yl) 1H-pyrimidin-2-one (EMS-II)	1.10 kg
		2	Iso propyl alcohol (IPA)	1.00 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-41
Meeting No.	NC/3/MEET/Jul/202122/4
Date	15.07.2021
Firm's Name	M/s Reckitt Benckiser Healthcare India Pvt Ltd, New Delhi
HQ F. No.	01/82/050/00334/AM15/DES-III
RLA F. No.	05/24/040/00053/AM15
Advance Authorization No. and Date	0510386224 dated 09.05.2014
Subject	Request of M/s Reckitt Benckiser Healthcare India Pvt Ltd., New Delhi for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization Nos. 0510386224 dated 09.05.2014
Decision: The Committee considered the request of the firm and it was observed that earlier the norms were given on the basis of comparative data from the industry and also the firm has not furnished any technical justification in support of its request for enhancement in norms. Hence, it was decided to reject the case maintaining the status quo. RA concerned may take further necessary action as per above decision of NC.	

Meeting ended with thanks to Chair and participants
